

COMMITTEES

1990-91



(A REVIEW)



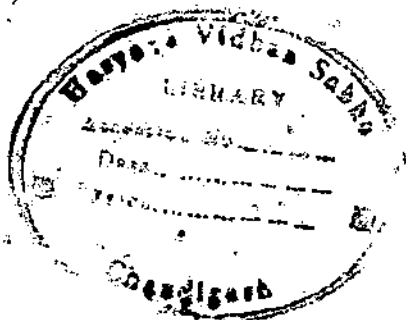
HARYANA VIDHAN SABHA, SECRETARIAT
CHANDIGARH

1991

PREFACE

This Brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha during the year 1990-91:—

1. Committee on Public Accounts.
2. Committee on Public Undertakings.
3. Committee on Estimates.
4. Committee on the Welfare of Scheduled Castes and Scheduled Tribes.
5. Committee on Government Assurances.
6. Committee on Subordinate Legislation.
7. Committee of Privileges.
8. Business Advisory Committee.
9. House Committee.
10. Library Committee.
11. Committee on petitions.
12. Rules Committee



CHANDIGARH
The 26th July, 1991

SUMIT KUMAR
Secretary

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PUBLIC ACCOUNTS COMMITTEE

The Hon'ble Speaker having been authorised by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 13th March, 1990 to nominate nine members of the Committee on Public Accounts for the year 1990-91 nominated the Committee, vide notification No. PAC-14/90/34 dated the 30th April, 1990. The names of the members of the Committee are as under:—

- | | |
|---------------------------------|------------|
| *1. Shri Hira Nand Arya | — Chairman |
| 2. Shri Udai Bhan | — Chairman |
| 3. Shri Shiv Parshad | — Member |
| 4. Shri Harnam Singh | — Member |
| 5. Shri Rattan Lal Kataria | — Member |
| **6. Shri Bhagi Ram | — Member |
| ***7. Shri Mange Ram | — Member |
| ***8. Shri Jai Singh | — Member |
| ***9. Shri Surinder Kumar Madan | — Member |
| 10. Shri Ashok Kumar | — Member |
| ****11. Shri Lachhman Singh | — Member |
| 12. Shri Anil Kumar Vij | — Member |
| *13. Shri Tek Chand Nain | — Member |

*Shri Hira Nand Arya, Chairman of the Committee on Public Accounts resigned from the Chairmanship/membership of the Committee with effect from the 29th May, 1990. Shri Udai Bhan was nominated as Chairman of the Committee on Public Accounts w.e.f. 16.7.90 for the remaining period of the year 1990-91.

** Shri Bhagi Ram, member of the Committee on Public Accounts resigned from the membership of the Committee with effect from the 29th May, 1990, and in the said vacancy Shri Lachhman Singh was nominated as member of the Committee with effect from 5.6.90.

***Shri Mange Ram, Shri Jai Singh and Shri Surinder Kumar Madan, Members of the Committee on Public Accounts resigned from the membership of the Committee with effect from the 14th November, 1990.

**** Shri Lachhman Singh resigned from the membership of the Committee with effect from 15th June, 1990 and Shri Anil Kumar Vij was nominated as member of the Committee w.e.f. 5.7.90 in the said vacancy from the remaining period of the year 1990-91.

*Shri Tek Chand Nain was nominated as member of the Committee on Public Accounts with effect from 22.11.90 for the remaining period of the year 1990-91-against the vacancy caused by the resignation of Shri Mange Ram.

The Committee fixed/held a total number of 88 meetings during the period, under review. The names of the members and the number of meetings attended by each one of them are shown in the following table:—

Sr. No.	Name of member	Number of meetings attended
1.	Shri Hira Nand Arya, M.L.A.	6
2.	Shri Udai Bhan, M.L.A.	29
3.	Shri Shiv Parshad, M.L.A.	87
4.	Shri Harnam Singh, M.L.A.	78
5.	Shri Rattan Lal Kataria, M.L.A.	76
6.	Shri Bhagi Ram, M.L.A.	3
7.	Shri Mange Ram, M.L.A.	1
8.	Shri Jai Singh, M.L.A.	24
9.	Shri Surjinder Kumar Madan, M.L.A.	26
10.	Shri Ashok Kumar, M.L.A.	40
11.	Shri Lachhman Singh, M.L.A.	—
12.	Shri Anil Kumar Vij, M.L.A.	57
13.	Shri Tek Chand Nain, M.L.A.	26

Reports/Accounts Examined

The Committee examined the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil and Revenue Receipts)

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Meeting held, Business Transacted

Sr. No.	Date of meeting	Number of members present	Business transacted
1	2	3	4
1.	3rd May, 1990	8	Secretary, Haryana Vidhan Sabha and Accountant General, Haryana explained the scope and functions of the Committee to the members.
2.	9th May, 1990	7	The Committee considered three letters received from various departments and noted their contents and the Committee informally discussed the agenda fixed for the meeting.
3.	14th May, 1990	8	Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations as contained in various reports of Public Accounts Committee.
4.	15th May, 1990	5	Oral examination of the representatives of Supplies & Disposal department in respect of the report of Comptroller and Auditor General of India for the year 1985-86 (Civil).
5.	21st May, 1990	5	(i) Oral examination of the representatives of Home Department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil). (ii) Oral examination of the representatives of Labour & Employment Department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil). (iii) Oral examination of the representatives of Irrigation Department in respect of the report of the Comptroller & Auditor General of India for the year 1985-86 (Civil). (iv) Oral examination of the representatives of the Public Health Department in respect of the report of the Comptroller & Auditor General of India for the year 1985-86 (Civil).
6.	22nd May, 1990	5	Scrutiny of replies received from the Government in regard to the implementation of observation/recommendations as contained in various reports of Public Accounts Committee in respect of Transport Department.
7.	29th May, 1990	4	Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations as contained in various reports of Public Accounts Committee in respect of Transport Department.
8.	5th June, 1990	6	(i) Oral examination of the representatives of Excise & Taxation department in regard to the report of the Comptroller and Auditor General of India for the year 1985-86 (Revenue Receipts).

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- (ii) Oral examination of the representative of Public Works department (B&R) in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Revenue Receipts)
- (iii) Oral examination of the representatives of the Co-operation department in respect of the report of Comptroller and Auditor General of India for the year 1985-86 (Revenue and Receipts).
9. 11th June, 1990 4 The request of the Commissioner & Secretary to Govt. Haryana, Food & Supplies Deptt. for postponement of the meeting to another date was considered and acceded to by the Committee.
10. 12th June, 1990 6 (i) Oral examination of the representatives of the Town and Country Planning Department in respect of the report of Comptroller and Auditor General of India for the year 1985-86 (Civil).
(ii) The Committee also considered the reply received from the Government in regard to para 4 of its 24th report and was not satisfied with the reply.
11. 18th June, 1990 5 The request of the Commissioner & Secretary to Govt. Haryana, Industries Department expressing his inability to attend the meeting of the Committee on 19th June, 1990 was considered and acceded to by the Committee to fix another date for oral examination.
12. 19th June, 1990 5 The Committee scrutinised the material received from the Industries department in regard to the report of the Comptroller and Auditor General of India for the year 1985-86 (Revenue Receipts).
13. 25th June, 1990 5 Oral examination of the representatives of the Animal Husbandry department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil).
14. 26th June, 1990 6 The Committee decided to postpone the oral examination of the representatives of the Revenue and P.W.D. (B&R) departments. However, the Committee considered the replies received from both the said departments.
15. 27th June, 1990 6 The Committee scrutinised the replies to its questionnaire on various paragraphs of the report of the Comptroller and Auditor General of India for the Year 1985-86 (Revenue Receipts) received from Agriculture department.
16. 28th June, 1990 6 The Committee scrutinised the replies to its questionnaire on various paragraphs of the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil), received from the Food & Supplies department.
17. 2nd July, 1990 4 Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations as contained in various reports of Public Accounts Committee in respect of Excise and Taxation department.

1	2	3	4
18.	3rd July, 1990	5	Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations as contained in various reports of Public Accounts Committee in respect of Excise and Taxation department.
19.	9th July, 1990	5	Oral examination of the representatives of P.W.D. (B&R) in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Revenue Receipts)
20.	10th July, 1990	5	The Committee partly scrutinised the replies received from the Government in respect of the Irrigation department, which was fixed for 16th July 1990.
21.	11th July, 1990	7	The Committee chalked out the programme for inspection of Haryana Distillery and thereafter left for Yamuna Nagar.
22.	12th July, 1990	7	The Committee inspected the Haryana Distillery, Yamuna Nagar in regard to process of liquor Manufacturing, bottling process, potstill, wastage process etc.
23.	16th July, 1990	4	The Committee decided to postpone the scrutiny of replies received from the Government in respect of the paragraphs of various reports of the Committee.
24.	17th July, 1990	3	Oral examination of the representatives of the Industries department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil).
25.	23rd July, 1990	4	The Committee postponed the oral examination of the representatives of Town and Country Planning department due to absence of all English Reporters who had been detained to record the proceedings of the orientation Course of new members of the Rajya Sabha.
26.	30th July, 1990	3	Scrutiny of replies received from the Government in regard to the implementation of observations/recommendations as contained in various reports of Public Accounts Committee in respect of Co-operation department.
27.	31st July, 1990	5	Oral examination of the representatives of the Public Health Branch in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil).
28.	6th August, 1990	4	(i) The Committee scrutinised the replies received from the Power department in respect of paragraph 20 of its 17th report. (ii) The Committee postponed the oral examination of the representatives of the Public Works department (Public Health) fixed for that date.

1	2	3	4
29.	7th August, 1990	4	Oral examination of the representatives of the Industries department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Revenue Receipts).
30.	13th August, 1990	6	Oral examination of the representatives of the Revenue department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil).
31.	20th August, 1990	3	The Committee informally discussed the agenda fixed for the meeting to be held on 21st August, 1990.
32.	21st August, 1990	5	Oral examination of the representatives of the Agriculture department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Revenue Receipts).
33.	27th August, 1990	6	Oral examination of the representatives of the Food & Supplies department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil).
34.	28th August, 1990	4	(i) Oral examination of the representatives of the P.W.D. (B&R) in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil). (ii) Oral examination of the representatives of the Town & Country Planning department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil).
35.	10th September, 1990	8	The Committee considered seven letters received from various departments and noted contents thereof.
36.	11th September, 1990	7	The Committee discussed the agenda fixed for 18th Sept, 1990.
37.	17th September, 1990	2	Meeting adjourned for want of quorum.
38.	18th September, 1990	7	Oral examination of the representatives of the Irrigation department in respect of the report of the Comptroller and Auditor General of India for the Year 1985-86 (Revenue receipts).
39.	24th September, 1990	2	Meeting adjourned for want of Quorum.
40.	25th September, 1990	3	The Committee decided to postpone the oral examination of the Transport department and decided to orally examine the department in its subsequent meetings.
41.	1st October, 1990	4	The Committee decided to postpone the oral examination fixed for 1st October, 1990.
42.	8th October, 1990	7	The Committee, after some discussion decided to postpone the oral examination.
43.	9th October, 1990	4	The Committee decided to postpone the oral examination of the representatives of Medical and Health Department.

- 44. 13th October, 1990 7 Oral examination of the representatives of the Industries department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil).
- 45. 16th October, 1990 5 The Committee scrutinised the replies received from the Transport department relating to the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil).
- 46. 22nd October, 1990 6 Resumption of oral examination of the representatives of the Industries department with regard to various outstanding paragraphs of the report of the Comptroller and Auditor General of India for the year 1985-86 (Revenue Receipts).
- 47. 23rd October, 1990 5 The Committee postponed the oral examination of the representatives of the Transport department in respect of various paragraphs of the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil).
- 48. 29th October, 1990 3 The Committee decided to postpone the oral examination of the Revenue department and scrutinised the replies received from the Revenue Department.
- 49. 30th October, 1990 2 Meeting adjourned for want of Quorum.
- 50. 5th November, 1990 2 Meeting adjourned for want of Quorum.
- 51. 6th November, 1990 4 The Committee passed a condolence resolution on the tragic death of Shri Kundad Lal Bhatia, M.L.A. in a road accident.
- 52. 12th November, 1990 8 Oral Examination of the representatives of the Excise and Taxation department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Revenue Receipts).
- 53. 13th November, 1990 7 Oral examination of the representatives of the Excise and Taxation department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Revenue Receipts).
- 54. 19th November, 1990 5 Oral examination of the representatives of the Finance Department in respect of the Comptroller and Auditor General of India for the year 1985-86 (Civil).
- 55. 20th November, 1990 5 Resumption of oral examination of the representatives of the Finance Department in respect of the report of Comptroller and Auditor General of India for the year 1985-86 (Civil).
- 56. 26th November, 1990 5 Oral examination of the representatives of the Irrigation department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil).
- 57. 27th November, 1990 4 Resumption of oral examination of the representatives of the Irrigation department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil).

1	2	3	4
58.	3rd December, 1990	5	The Committee passed a condolence resolution on the tragic death of Dr. Mangal Sein, M.L.A.
59.	4th December, 1990	5	Oral examination of the representatives of Excise and Taxation Department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Revenue Receipt).
60.	10th December, 1990	7	Oral examination of the representatives of Industries Department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil).
61.	11th December, 1990	2	Meeting adjourned for want of Quorum.
62.	17th December, 1990	6	The Committee informally discussed a part of the agenda fixed for its meeting on 18th December, 1990.
63.	18th December, 1990	5	Oral examination of the representatives of the Agriculture department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil)
64.	26th December, 1990	7	Oral examination of the representatives of the Transport department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil).
65.	31st December, 1990	7	Oral examination of the representatives of Excise and Taxation department in respect of the report of Comptroller and Auditor General of India for the year 1985-86. (Revenue Receipts).
66.	1st January, 1991	5	Oral examination of the representatives of the P. W. D. Public Health Branch in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Revenue Receipts).
67.	4th January, 1991	6	The Committee framed and approved the questionnaire for discussion with the Committees of the State of Andaman & Nicobar Island, Karnataka and Goa.
68.	7th January, 1991	5	The Committee discussed the matters of common interest with the Councillors of Andaman & Nicobar Islands Pradesh Council.
69.	10th January, 1991	5	The Committee discussed the matters of common interest with the Public Accounts Committee Karnataka.
70.	11th January, 1991	5	The Committee reviewed the discussion held with the counter part Committee on 7.1.91 and 10.1.91.
71.	14th January, 1991	5	The Committee discussed the matters of common interest with the Under Secretary of Goa Legislative Assembly.
72.	17th January, 1991	5	The Committee reviewed the discussion held with the counter part Committee on 14.1.91.

1	2	3	4
73.	22nd January, 1991	6.	Oral examination of the representatives of Excise and Taxation department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Revenue Receipts).
74.	28th January, 1991	5.	(i) Oral examination of the representatives of the Medical and Health department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Revenue Receipts). (ii) The Committee scrutinised the replies received from the PWD (Public Health Branch) in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil). (iii) The Committee drafted its 31st report on the appropriation Accounts/Finance Accounts of the Haryana Government for the year 1985-86. (iv) The Committee drafted a part of its 32nd report on the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil).
75.	29th January, 1991	6.	(i) The Committee scrutinised the replies received from the Revenue department in respect of the report of the Comptroller and Auditor General of India for the year 1985-86 (Revenue Receipts). (ii) The Committee drafted a part of its 32nd report on the report of the Comptroller and Auditor General of India for the year 1985-86 (Revenue Receipts).
76.	4th February, 1991	6.	The Committee drafted a part of its 32nd report on the report of the Comptroller and Auditor General of India for the Year 1985-86.
77.	5th February, 1991	4.	The Committee finalised its 31st report on the Appropriation Accounts/Finance Accounts of the Haryana Government for the Year 1985-86.
78.	13th February, 1991	5.	The Committee drafted a part of its 32nd report on the report of the Comptroller and Auditor General of India for the year 1985-86.
79.	14th February, 1991	6.	The Committee drafted a part of its 32nd report on the report of the Comptroller and Auditor General of India for the year 1985-86.
80.	15th February, 1991	5.	The Committee drafted a part of its 32nd report on the report of Comptroller and Auditor General of India for the year 1985-86.
81.	18th February, 1991	4.	(i) The Committee scrutinised the quarterly progress reports received from the various departments in respect of the paragraphs on the various reports of the Public Accounts Committee.

1	2	3	4
			(ii) The Committee finalised its 32nd report on the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil and Revenue Receipts).
82.	19th February, 1991	6	The Committee scrutinised the quarterly progress reports received from the various departments in respect of the paragraphs of its different reports.
83.	18th March, 1991	5	The Committee scrutinised the quarterly progress reports received from the various departments in respect of the paragraphs on the various reports of the Public Accounts Committee.
84.	19th March, 1991	6	The Committee scrutinised the quarterly progress reports received from the various departments in respect of the paragraphs on the various reports of the Public Accounts Committee.
85.	20th March, 1991	6	The Committee scrutinised the quarterly progress reports received from the various departments in respect of the paragraphs on the various reports of the Public Accounts Committee.
86.	21st March, 1991	5	The Committee scrutinised the quarterly progress reports received from the various departments in respect of the paragraphs on the various reports of the Public Accounts Committee.
87.	26th March, 1991	5	The Committee framed and approved its questionnaire on the report of the Comptroller and Auditor General of India for the year 1987-88 (Civil).
88.	27th March, 1991	5	The Committee framed and approved its questionnaire on the report of the Comptroller and Auditor General of India for the year 1987-88 (Revenue Receipts).

Meeting adjourned for want of Quorum.

The meeting i.e. on 17.9.90, 24.9.90, 30.10.90, 5.11.90 and 11.12.90 were adjourned for want of quorum during the period under review.

Meeting held at places other than Chandigarh.

The Committee held meetings at places outside Chandigarh as per details given below :—

1.	Shimla (Sr. No. 15 to 16)	27th and 28th June, 1990.
2.	Yamuna Nagar (Sr. No. 22)	12th July, 1990.
3.	New Delhi. (Sr. No. 67, 72, 78, to 80, 83 and 86)	4th, 17th January, 1991, 13th to 15th February, 1991, 18th and 21st March, 1991,
4.	Port Blair (Sr. No. 68)	7th January, 1991.
5.	Bangalore (Sr. No. 69)	10th January, 1991.
6.	Mysore (Sr. No. 70)	11th January, 1991.
7.	Panaji (Goa) Sr. No. 71)	14th January, 1991.
8.	Jaipur (Sr. No. 84 to 85)	19th and 20th March, 1991.

Reports Presented

Under Rule 223 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, the 31st Report of Public Accounts Committee on the Appropriation Accounts/Finance Accounts of the Haryana Government for the year 1985-86 and 32nd report of Public Accounts Committee on the report of the Comptroller and Auditor General of India for the year 1985-86 (Civil and Revenue Receipts) were presented to the House on 14th March, 1991.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Committee on Public Undertakings

The Committee for the year 1990-91 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 13th March, 1990, authorising him to nominate the members of the Committee on Public Undertakings for the year 1990-91 and was notified vide Haryana Vidhan Sabha Secretariat Notification No. 1-CPU/1990-91/31, dated the 30th April, 1990.

2. The Committee fixed/held a total number of 69 meetings during the period under review out of which no business was transacted at 18 meetings for want of quorum. The names of members and number of meetings attended by each of them are shown in the following table :

Sr. No.	Name of member	Number of meetings attended
*	1. Shri Mangal Sein	32
†	2. Shri Risal Singh	4
**	3. Shri Des Raj	1
	4. Shri Sardul Singh	1
***	5. Shri Tayyab Hussain	3
***	6. Shri Kishan Singh Sangwan	—
**	7. Shri Narbir Singh	—
**	8. Shri Tek Chand	11
	9. Shri Ram Bilas Sharma	56
@	10. Rao Ram Narain	43
@@	11. Ch. Azmat Khan	39
@@@	12. Shri Maha Singh	42
£	13. Shri Sachdev Tyagi	5

* Expired on 2-12-1990.

† Appointed Chairman w.e.f. 8-2-1991

** Resigned w.e.f. 29-5-1991, 29-5-1990 and 14-11-1990, respectively on their appointment as Minister of State.

*** Resigned w.e.f. 29-5-1990, and 18-7-1990, respectively, on their appointment as Minister.

@ Nominated w.e.f. 23-7-1990 and resigned w.e.f. 15-3-1991 on his appointment as Deputy Chairman, Planning Board, Haryana.

@@ Nominated w.e.f. 26-7-1990 and ceased to be member w.e.f. 26-3-1991 on disqualification.

@@@ Nominated w.e.f. 10-9-1990

£ Nominated w.e.f. 17-10-1990 and resigned w.e.f. 14-11-1990 on his appointment as Minister.

3. Meetings held and business transacted

The details showing dates of meetings held, the number of members present and the business transacted at each meeting are given in the following table :—

Sr. No.	Date of meeting	Number of members present	Business transacted
1	2	3	4
1.	10th May, 1990	4	Address by the Secretary on behalf of the Hon'ble Speaker, Haryana Vidhan Sabha, the Accountant General, Haryana, The Financial Commissioner & Secretary to Govt. Haryana, Finance Department and the Chairman of the Committee about the scope and functions of the Committee.
2.	17th May, 1990	2	No business transacted for want of quorum.
3.	23rd May, 1990	2	No business transacted for want of quorum.
4.	29th May, 1990	3	(i) Selection of Corporations/Boards for examination of their General Working during the year 1990-91. (ii) Scrutiny of the replies in respect of paragraph No. 6.7 of the Report of the Comptroller and Auditor General of India for the year 1980-81 relating to the Haryana State Electricity Board. (iii) Postponement of the oral examination of the representatives of the Irrigation and Power Deptt/ Haryana State Electricity Board fixed for 30th May, 1990, in respect of paragraphs No. 6.7 & 6.8 of the Report of the Comptroller and Auditor General of India for the year 1980-81 relating to the Haryana State Electricity Board.
5.	30th May, 1990	1	No business transacted for want of quorum.
6.	5th June, 1990	1	—do—
7.	6th June, 1990	2	—do—
8.	12th June, 1990	3	Scrutiny of the replies received in regard to the implementation of recommendations/ observations contained in the outstanding paragraphs No. 18, 19 & 21 of the 9th report of the Public Accounts Committee relating to the Haryana State Electricity Board.
9.	13th June, 1990	3	(i) Approval of discussion held by the Chairman on 5-6-1990 with the representatives of the Government Department/Electricity Board in regard to paragraph No. 6.7 of the Report of the Comptroller and Auditor General of India for the year 1980-81, relating to the Haryana State Electricity Board.

1	2	3	4
		(ii)	Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in outstanding paragraphs No. 41-42 of the 11th Report of the Public Accounts Committee relating to the Haryana State Electricity Board.
10.	21st June, 1990	1	No business transacted for want of quorum.
11.	22nd June, 1990	1	--do--
12.	17th June, 1990	3	Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in paragraphs No. 1 to 8 of the 3rd Report of the Committee relating to the Haryana State Electricity Board.
13.	5th July, 1990	3	Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in the 5th Report of the Committee relating to the Haryana State Electricity Board.
14.	6th July, 1990	3	--do--
15.	12th July, 1990	2	No. business transacted for want of quorum.
16.	13th July, 1990	1	--do--
17.	17th July, 1990	2	--do--
18.	18th July, 1990	2	--do--
19.	26th July, 1990	4	(i) Consideration of paper placed before the Committee (ii) Scrutiny of the replies received in regard to the implementation of recommendations/observation contained in the 7th Report of the Committee on Public Undertakings relating to the Haryana State Electricity Board.
20.	27th July 1990,	5	--do--
21.	2nd August, 1990	4	(i) Scrutiny of the replies in respect of paragraph No. 6.8 of the Report of the Comptroller and Auditor General of India for the year 1980-81 relating to the Haryana State Electricity Board. (ii) Consideration of paper placed before the Committee.
22.	3rd August, 1990	3	Oral examination of the representatives of the Irrigation and Power Department/Haryana State Electricity Board in respect of paragraph No. 6.8 of the Report of the Comptroller and Auditor General of India for the year 1980-81 relating to the Haryana State Electricity Board.

1	2	3	4
23.	8th August, 1990	2	No business transacted for want of quorum.
24.	9th August, 1990	2	—do—
25.	17th August, 1990	1	—do—
26.	20th August, 1990	1	—do—
27.	27th August, 1990	2	—do—
28.	11th September, 1990.	7	(i) Consideration of paper placed before the Committee. (ii) Scrutiny of a part of the replies in respect of paragraph No. 6.7 of the Report of the Comptroller and Auditor General of India for the year 1981-82 relating to the Haryana State Electricity Board.
29.	12th September, 1990.	3	(i) Consideration of paper placed before the Committee. (ii) Scrutiny of remaining part of the replies in respect of paragraph No. 6.7 of the Report of the Comptroller and Auditor General of India for the year 1981-82 relating to the Haryana State Electricity Board.
30.	20th September, 1990	4	(i) Postponement of the oral examination of the representatives of the Irrigation and Power Department/Haryana State Electricity Board fixed for 20th September, 1990, in respect of paragraph No. 6.7 of the Report of the Comptroller and Auditor General of India for the year 1981-82 relating to the Haryana State Electricity Board. (ii) Postponement of study tour approved by the Chairman in consultation with other members of the Committee to the States of Orissa, Mizoram and Assam which was to commence from 30th September, 1990.
31.	28th September, 1990.	2	No business transacted for want of quorum.
32.	5th October, 1990	4	(i) Consideration of paper placed before the Committee. (ii) Scrutiny of a part of the replies to the questionnaire on the General Working of the Haryana Financial Corporation.
33.	15th October, 1990.	4	Scrutiny of a further part of the replies to the questionnaire on the General Working of the Haryana Financial Corporation.
34.	22nd October, 1990.	5	—do—
35.	23rd October, 1990.	4	—do—
36.	31st October, 1990.	6	—do—

1	2	3	4
37.	6th November, 1990.	6	Condolence resolution regarding the death of Shri Kundan Lal Bhatia, M.L.A.
38.	7th November, 1990.	5	Postponement of the oral examination of the representatives of the Irrigation and Power Department/Haryana State Electricity Board fixed for 7th November, 1990; in respect of paragraph No. 6.7 of the Report of the Comptroller and Auditor General of India for the year 1981-82 relating to the Haryana State Electricity Board.
39.	13th November, 1990.	7	(i) Consideration of paper placed before the Committee, (ii) Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in the 16th Report of the Committee relating to the Haryana State Electricity Board in respect of paragraphs No. 6.7 to 6.9 of the Report of the Comptroller and Auditor General of India for the year 1977-78 (Civil).
40.	14th November, 1990.	5	(i) Scrutiny of the replies received in regard to the implementation of recommendations/ observations contained in the 16th Report of the Committee relating to the Haryana State Electricity Board in respect of paragraphs No. 6.10 & 6.11 of the Report of the Comptroller and Auditor General of India for the year 1977-78 (Civil). (ii) Decision to undertake study tour to the States of Orissa, Mizoram and Assam w.e.f. 11.12.1990.
41.	20th November, 1990.	5	(i) Confirmation of proceedings. (ii) Oral examination of the representatives of the Irrigation and Power Department/Haryana State Electricity Board in regard to paragraph No. 6.7 of the Report of the Comptroller and Auditor General of India for the year 1981-82 relating to the Haryana State Electricity Board.
42.	21st November, 1990.	5	—jo—
43.	27th November, 1990.	5	(i) Framing/approval of questionnaire on the Report of the Comptroller and Auditor General of India for the year 1986-87 (Commercial). (ii) Postponement of study tour to the States of Orissa, Mizoram and Assam, which was to commence from 11th December, 1990.
44.	28th November, 1990.	5	Scrutiny of the replies in regard to paragraphs No. 7.7 & 7.8 of the Report of the Comptroller and Auditor General of India for the year 1982-83 relating to the Haryana State Electricity Board.
45.	3rd December, 1990.	4	Condolence resolution regarding the death of Shri Mangal Sein, M.L.A. and Chairman of the Committee.

1	2	3	4
46.	4th December, 1990.	3	Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in the outstanding paragraphs of the 16th Report of the Committee on the Report of the Comptroller and Auditor General of India for the year 1978-79 in respect of the Haryana State Electricity Board.
47.	11th December, 1990.	4	<p>(i) Consideration of paper placed before the Committee.</p> <p>(ii) Oral examination of the representatives of the Irrigation and Power Department/Haryana State Electricity Board in regard to paragraphs No. 7.7 and 7.8 of the report of the Comptroller and Auditor General of India for the year 1982-83 in respect of the Haryana State Electricity Board.</p>
48.	12th December, 1990.	3.	Review of the discussion held with the representative of the Irrigation and Power Department/Haryana State Electricity Board on 11-12-90 in regard to paragraphs No. 7.7 & 7.8 of the Report of the Comptroller and Auditor General of India for the year 1982-83 in respect of the Haryana State Electricity Board and decision to frame recommendations in respect of the remaining points on the basis of the written replies.
49.	18th December, 1990	4	<p>(i) Consideration of paper placed before the Committee.</p> <p>(ii) Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in paragraphs No. 1 & 2 of the 13th Report of the Committee on the General Working of the Haryana Concast Limited.</p>
50.	19th December, 1990	4	Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in paragraphs No. 4 & 5 of the 13th Report of the Committee on the General Working of the Haryana Concast Limited.
51.	26th December, 1990.	4	Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in paragraphs No. 1 to 4 of the 15th Report of the Committee on the General Working of the Haryana State Agricultural marketing Board.
52.	1st January, 1991		Scrutiny of the replies received in regard to the implementations of recommendation /observations contained in paragraphs No. 6 & 8 of the 15 the Report of the Committee on the General Working of the Haryana State Agricultural Marketing Board.

1	2	3	4
53.	2nd January, 1991.	4	Scrutiny of the replies received in regard to the implementation of recommendations/ observations contained in paragraphs No. 9 & 10 of the 15th Report of the Committee on the General Working of the Haryana State Agricultural Marketing Board.
54.	8th January, 1991.	4	Scrutiny of the replies received in regard to the implementation of recommendations/ observations contained in paragraphs No. 11 to 14 of the 15th Report of the Committee on the General Working of the Haryana State Agricultural Marketing Board.
55.	9th January, 1991	4	Scrutiny of the replies received in regard to the implementation of recommendations/ observations contained in paragraphs No. 15 to 17 of the 15th Report of the Committee on the General Working of the Haryana State Agricultural Marketing Board.
56.	15th January, 1991	4	(i) Confirmation of proceedings. (ii) Drafting of a part of the Report in respect of paragraph No. 6.7 of the Report of the Comptroller and Auditor General of India for the year 1980-81 relating to the Haryana State Electricity Board.
57.	16th January, 1991	4	Drafting of the Report in respect of remaining part of paragraph No. 6.7 & paragraph No. 6.8 of the Report of the Comptroller and Auditor General of India for the year 1980-81 relating to the Haryana State Electricity Board.
58.	23rd January, 1991	3	Drafting of a part of the Report in respect of paragraph No. 6.7 of the Report of the Comptroller and Auditor General of India for the year 1981-82 relating to the Haryana State Electricity Board.
59.	24th January, 1991	4	Drafting of the balance portion of the Report in respect of paragraph No. 6.7 of the Report of the Comptroller and Auditor General of India for the year 1981-82 relating to the Haryana State Electricity Board.
60.	28th January, 1991	3	Drafting of a part of the Report in respect of paragraphs No. 7.7 & 7.8 of the Report of the Comptroller and Auditor General of India for the year 1982-83 relating to the Haryana State Electricity Board.
61.	29th January, 1991	3	Drafting of the remaining part of the Report in respect of paragraphs Nos. 7.7 & 7.8 of the Report of the Comptroller and Auditor General of India for the year 1982-83 relating to the Haryana State Electricity Board.

1.	2.	3.	3.
62.	5th February, 1991	3	Finalisation of a part of the 31st Report on the Reports of the Comptroller and Auditor General of India for the years 1980-81, 1981-82 and 1982-83 in respect of paragraphs No. 6.7 & 6.8, 6.7 & 7.7 and 7.8 respectively, relating to the Haryana State Electricity Board.
63.	6th February, 1991	4	Finalisation of a further part of the 31st Report on the Reports of the Comptroller and Auditor General of India for the years 1980-81, 1981-82 and 1982-83 in respect of paragraphs No. 6.7 & 6.8, 6.7 & 7.7 and 7.8 respectively, relating to the Haryana State Electricity Board.
64.	13th February, 1991	4	—do—
65.	14th February, 1991	5	(i) Confirmation of proceedings. (ii) Finalisation of the remaining part of the 31st Report on the Reports of the Comptroller and Auditor General of India for the years 1980-81, 1981-82 and 1982-83 in respect of paragraphs No. 6.7 & 6.8, 6.7 & 7.7 and 7.8 respectively, relating to the Haryana State Electricity Board.
66.	19th February, 1991	4	Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in paragraph Nos. 1, 3 & 4 of the 20th Report of the Committee on the General Working of the Haryana Housing Board.
67.	20th February, 1991	4	Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in paragraphs No. 8, 13 & 15 of the 20th Report of the Committee on the General Working of the Haryana Housing Board.
68.	20th March, 1991	3	(i) Consideration of paper placed before the Committee. (ii) Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in paragraphs No. 3 & 5 of the 27th Report of the Committee on the General Working of the Haryana State Industrial Development Corporation Limited.
69.	26th March, 1991	2	No business transacted for want of quorum.
4.	Meetings held at places other than Chandigarh/Haryana.		
	1. New Delhi (Sr. No. 58) 23rd January, 1991.		
	2. New Delhi (Sr. No. 59) 24th January, 1991.		
5.	Report presented		
	31st Report of the Committee on the Reports of the Comptroller and Auditor General of India for the years 1980-81, 1981-82 and 1982-83 relating to the Haryana State Electricity Board.		
6.	Proceedings		
	A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.		

COMMITTEE ON ESTIMATES.

The Committee on Estimates for the year 1990-91 consisting of nine members were nominated by the Speaker on having been authorised by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on the 13th March, 1990 and notified vide Haryana Vidhan Sabha Secretariat Notification No. EC-1/1990-91/33, dated the 30th April, 1990.

2. Shri Mani Ram, M.L.A. was appointed as Chairman of the Committee.

3. The Committee fixed/held a total number of 59 sittings during the period under review out of which no business was transacted at four meetings for want of quorum.

The names of the members and numbers of meetings attended by each of them are shown in the table given below :—

Sr. No.	Name of Member	Number of sittings attended
1.	Shri Mani Ram	21
2.	Shri Devi Dass	29
3.	Shri Bhag Mal	53
@@	4. Shri Vasudev Sharma	35
@	5. Shri Jagpal Singh Chaudhary	4
*	6. Shri Siri Kishan Hooda	10
	7. Shri Sita Ram Singla	55
	8. Shri Satbir Singh Kadian	9
	9. Capt. Ajay Singh Yadav	41
**	10. Shri Ran Singh Maan	38

*Shri Siri Kishan Hooda, M.L.A. resigned from the membership of the Committee on his appointment as Minister of State w.e.f. 20th July, 1990.

**Shri Ran Singh Maan, M.L.A. was nominated to serve on the Committee on Estimates for the remaining period of the year 1990-91 on 11th September, 1990.

@ Shri Jagpal Singh Chaudhary, M.L.A. resigned from the Committee on Estimates on his appointment as Minister of State w.e.f. 14th November, 1990 (fore-noon).

@@ Shri Vasudev Sharma, M.L.A. resigned from the membership of the Committee on his appointment as Deputy Speaker on 5th March, 1991.

Meetings Held and Business Transacted

4. The dates of meetings, the number of members present and business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of members present	Business transacted
1	2	3	4
1.	11th May, 1990	4	The Secretary, Haryana Vidhan Sabha explained the scope and functions of the Committee to the members.
2.	17th May, 1990	3	The Committee selected the following departments to examine their Budget Estimates for the year 1990-91:— 1. Forest 2. Irrigation 3. Social Welfare 4. Public Health.
3.	28th May, 1990	6	Scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in paragraphs 12 & 34 of the 16th report of the Estimates Committee for the year 1983-84 relating to the Health Department.
4.	5th June, 1990	6	Oral examination of the Commissioner and Secretary to Government, Haryana, Health Department in respect of outstanding paragraphs 12 & 34 of the 16th Report of the Committee on Estimates for the year 1983-84.
5.	13th June, 1990	5	Scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in various paragraphs of the 20th Report of the Committee on Estimates for the year 1987-88 relating to the Town & Country Planning Department.
6.	19th June, 1990	5	Resumption of Scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in various paragraphs of the 20th Report of the Committee for the year 1987-88 relating to Town & Country Planning Department.
7.	26th June, 1990	7	Resumption of scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in various paragraphs of the 20th Report of the Estimates Committee for the year 1987-88 relating to Town & Country Planning Department.
8.	2nd July, 1990	6	Scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in various paragraphs of the 18th Report of the Committee for the year 1985-86 relating to the Industries Department.

1	2	3	4
9.	3rd July, 1990 (at Shimla)	6	Scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in paragraphs Nos. 19, 24 and 27 of the 18th Report for the year 1985-86 relating to Industries Department.
10.	4th July, 1990 (at Simla)	6	Scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in paragraphs Nos. 28, 29 and 33 of the 18th Report for the year 1985-86 of the Committee on Estimates relating to Industries Department.
11.	5th July, 1990 (at Simla)	6	Scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in paragraphs No. 36, 43 and 44 of 18th Report of the Committee on Estimates for the year 1985-86 relating to the Industries Department.
12.	10th July, 1990	6	Scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in paragraphs Nos. 15, 16, & 17 of the 20th Report of the Committee on Estimates for the year 1978-88 relating to Town & Country Planning Department.
13.	17th July, 1990	4	Scrutiny of replies received from the Government in connection with the implementation of the outstanding recommendations contained in Various paragraphs of the 18th Report of the Committee on Estimates for the year 1985-86 relating to Industries Department.
14.	25th July, 1990	5	<p>1. Review of scrutiny already made by the Committee on Estimates in its meetings at Shimla of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in Various paragraphs of 18th Report of the Committee for the year 1985-86 relating to the Industries Department.</p> <p>2. The Committee also decided to orally examine the representative of the Industries Department on 31-7-1990.</p>
15.	31st July, 1990	4	Oral examination of the representatives of the Industries Department in respect of outstanding paragraphs of the 18th Report of the Committee on Estimates for the year 1985-86.
16.	7th August, 1990	3	Scrutiny of the replies received from the Government in connection with the implementation of the outstanding recommendations contained in paragraphs Nos. 19, 21, 23, 24(1), 25, 27 and 28 of the 20th Report of the Committee on Estimates for the year 1987-88 relating to Town & Country Planning Department.
17.	13th August, 1990	3	Scrutiny of the material received from the Social Welfare Department in regard to Budget Estimates for the year 1990-91.
18.	20th August, 1990	2	No business was transacted for want of quorum.

1	2		3	4
19.	27th August, 1990.	1	No business was transacted for want of quorum.	
20.	11th September, 1990.	9	Scrutiny of the material received from the Social Welfare Department in regard to the Budget Estimates for the year 1990-91.	
21.	18th September, 1990	6	The Committee partly framed the Questionnaire on the budget Estimates for the year 1990-91 of the Social Welfare Department.	
22.	25th September, 1990.	2	No business was transacted for want of quorum.	
23.	1st October, 1990.	2	No business was transacted for want of quorum.	
24.	8th October, 1990	5	<ol style="list-style-type: none"> 1. Resumption of framing of the Questionnaire on the Budget Estimates for the year 1990-91 of the Social Welfare Department. 2. Scrutiny of the replies received from the government in connection with the implementations of the outstanding recommendations contained in various paragraphs contained in the 18th report of the Committee on Estimates for the year 1985-86 relating to Industries Department. 3. The Committee decided to undertake a on-the-spot Study Tour within the State to inspect the industries set up under the N.R.I. as well as as Rural industries schemes in the State from 23 to 26th October, 1990. 	
25.	15th October, 1990	5	<ol style="list-style-type: none"> 1. The Committee framed a part of the Questionnaire on the Budget estimates for the year 1990-91 of the Social Welfare Department. 2. Confirmation of proceedings. 	
26.	23rd October, 1990	3	Postponement of 'on-the-spot study tour' programme from the 23rd October, 1990, due to curfew and tension in the city.	
27.	30th October, 1990	3	The Committee framed the questionnaire on the Budget Estimates for the year 1990-91 of the Forests Department.	
28.	6th November, 1990	3	<ol style="list-style-type: none"> 1. The Committee passed the condolence Resolution on the sad demise of Shri Kundan Lal Bhatia, M.L.A. and stood in silence for two minutes as a mark of respect to the departed soul. 2. The Committee decided to inspect the industries set up under the N.R.I. as well as rural industries schemes in the State from 13th to 16th November, 1990 with regard to implementation of outstanding recommendations, as contained in its 18th Report of the Estimates Committee for the year 1985-86, relating to Industries Department. 	

1	2	3	4
29.	13th November, 1990	6	<p>1. Informal discussion made about the points to be discussed during the on-the-spot study tour with a view to inspect the various industries in the State.</p> <p>2. The Committee inspected the N.R.I. as well as Rural Industries in Sonipat and Panipat Districts.</p>
30.	14th November, 1990 (at Faridabad)	6	The Committee inspected the various Industries in Faridabad District.
31.	15th November, 1990 (at Gurgaon)	6	The Committee inspected the various Industries in Gurgaon and Rewari Districts.
32.	16th November, 1990 (at New Delhi)	6	Discussion with the Representatives of the Industries Department in respect of the Paragraphs Nos. 17, 19, 21 and 27 of the 18th Report of the Committee on Estimates for the year 1985-86
33.	20th November, 1990	5	The Committee partly framed the questionnaire on the Budget Estimates for the year 1990-91 of the Forests Department.
34.	27th November, 1990	6	Scrutiny of the replies received from the Government in connection with the implementation of recommendations/observations contained in various paragraphs of the 19th Report of the Committee on Estimates for the year 1986-87 relating to the Food and Supplies Department.
35.	5th December, 1990 (at New Delhi)	5	Condolence Resolution passed by the Committee on Estimates on the sudden demise of Shri Mangal Sen, M.L.A. on the 2nd December, 1990.
36.	6th December, 1990 (at New Delhi)	4	Framing of questionnaire on the Budget Estimates for the year 1990-91 of the Forests Department.
37.	11th December, 1990	4	Discussion and scrutiny of the replies of questionnaire received from the Social Welfare Department on the Budget Estimates for the year 1990-91.
38.	18th December, 1990	5	Oral examination of the representatives of the Social Welfare Department in respect of the questionnaire of the Committee on Estimates on the Budget Estimates for the year 1990-91.
39.	26th December, 1990	3	Discussion and scrutiny of the material received from the Social Welfare Department in respect of the questionnaire of the Committee on the Budget Estimates for the year 1990-91.
40.	1st January, 1991	5	Postponement of Oral Examination of the representative of the Department in view of showing inability by the Commissioner & Secretary to Government, Haryana, Food and Supplies Department and the Director, Food and Supplies Department to attend the meeting of the Committee on Estimates.
41.	7th January, 1991	5	Resumption of oral examination of the representatives of the Social Welfare Department with regard to the Budget Estimates for the year 1990-91.

1	2	3	4
42.	8th January, 1991	5	(i) Resumption of oral examination of the representatives of the Social Welfare Department with regard to the Budget Estimates for the year 1990-91. (ii) The Committee decided to visit the Schemes/Projects being run by the Social Welfare Department in the districts of Sirsa, Hisar, Bhiwani, Rohtak, Gurgaon, Faridabad, Rewari, Panipat and Sonapat w.e.f. 22nd to 25th January, 1991.
43.	15th January, 1991.	5	1. Confirmation of proceedings. 2. Resumption of oral examination of the representatives of the Social Welfare Department in respect of the questionnaire of the Committee on the Budget Estimates for the year 1990-91.
44.	16th January, 1991	6	Resumption of oral examination of the representatives of the Social Welfare Department in respect of the questionnaire of the Committee on the Budget Estimates for the year 1990-91.
45.	22nd January, 1991.	6	1. Discussion on various points about its on-the-spot study visit and thereafter the Committee proceeded to Ambala. 2. The Committee visited I.C.D.S. Centre/Office at Ambala City.
46.	23rd January, 1991	6	1. The Committee discussed with the representatives of Social Welfare Department some points regarding various schemes and projects of the Department at Hisar. 2. The Committee visited the important schemes/projects being run by the Department at Hisar, Rohtak, and Bhiwani districts.
47.	24th January, 1991 (at Bhiwani)	6	The Committee visited Bal Asram, Bhiwani and discussed about Anganwadi Centre of Baldev Nagar Camp, Ambala City, Centre No. 1.
48.	25th January, 1991 (at Faridabad)	6	The Committee visited Kasturba Sewa Sadan Faridabad and Pingiri Plant, Gurgaon.
49.	29th January, 1991	3	Postponement of oral examination of the representatives of the Social Welfare Department in view of inability shown by the Commissioner and Secretary to Govt. Haryana, Social Welfare Department to attend the meeting of the Committee.
50.	5th February, 1991	7	Resumption of oral examination of the representatives of the Social Welfare Department in respect of the questionnaire of the Committee on the Budget Estimates for the year 1990-91.
51.	6th February, 1991	7	— do —

1	2	3	4
52.	11th February, 1991 (at New Delhi)	6	Drafting a part of 23rd Report of the Committee on the Budget Estimates for the year 1990-91 of the Social Welfare Department.
53.	12th February, 1991 (at New Delhi)	7	--do--
54.	13th February, 1991 (at New Delhi)	7	--do--
55.	19th February, 1991	4	1. Confirmation of the proceedings 2. Finalisation of 23rd Report of the Committee for the year 1990-91 on the Budget Estimates of the Social Welfare Department.
56.	26th February, 1991	4	1. Oral examination of the representatives of the Finance Department alongwith various Departments with regard to the Supplementary Estimates for the year 1990-91. 2. The Committee drafted and finalised its Report on the Supplementary Estimates for the year 1990-91. 3. Confirmation of proceedings.
57.	20th March, 1991 (at New Delhi)	6	Scrutiny of replies received from the Government with regard to implementation of recommendations contained in paragraphs Nos. 13,14,15,17,18, 20,24,29 and 30 of the 19th Report of the Committee for the year 1986-87, relating to Food and Supplies Department.
58.	21st March, 1991 (at New Delhi)	6	Scrutiny of replies received from the Government in connection with the implementation of recommendation contained in paragraph No. 21 of the 17th Report of the Committee for the year 1984-85 relating to Excise and Taxation Department.
59.	29th March, 1991	4	Scrutiny of replies received from the Govt. in connection with the implementation of the outstanding recommendations/ observations contained in paragraphs Nos. 12,13,18 and 26 of the 21st Report of the Committee for the year 1988-89 relating to Tourism Department.

5. During the period under review the Committee presented the following Reports to the House : —

Sr. No	By whom presented	Date of presentation	Subject
1	2	3	4
1.	Chairman	26th February, 1991	Report of the Committee on Estimates on the supplementary Estimates for the year 1990-91.
2.	Chairman	15th March, 1991	23rd Report of the Committee on the Budget Estimates of the Social Welfare Department for the year 1990-91.

Meetings held at places other than Chandigarh

6. The details of the meetings of the Committee held at places other than Chandigarh are given below :—

Sl. No.	Date	Place
1.	2	3
1. 3-7-1990 (Sr. No. 9)		Shimla
2. 4-7-1990 (Sr. No. 10)		Shimla
3. 5-7-1990 (Sr. No. 11)		Shimla
4. 14-11-1990 (Sr. No. 30)		Faridabad
5. 15-11-1990 (Sr. No. 31)		Gurgaon
6. 16-11-1990 (Sr. No. 32)		Haryana Bhawan, New Delhi.
7. 5-12-1990 (Sr. No. 35)		Haryana Bhawan, New Delhi.
8. 6-12-1990 (Sr. No. 36)		Haryana Bhawan, New Delhi.
9. 23-1-1991 (Sr. No. 46)		Hisar
10. 24-1-1991 (Sr. No. 47)		Bhiwani
11. 25-1-1991 (Sr. No. 48)		Faridabad
12. 11-2-1991 (Sr. No. 52)		Haryana Bhawan, New Delhi.
13. 12-2-1991 (Sr. No. 53)		Haryana Bhawan, New Delhi.
14. 13-2-1991 (Sr. No. 54)		Haryana Bhawan, New Delhi.
15. 20-3-1991 (Sr. No. 57)		Haryana Bhawan, New Delhi.
16. 21-3-1991 (Sr. No. 58)		Haryana Bhawan, New Delhi.

A record of the proceedings of the meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Committee on the Welfare of Scheduled Castes and Scheduled Tribes

The Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the year 1990-91 was constituted as a result of the motion passed by the Vidhan Sabha in its sitting held on 13th March, 1990 authorising the Speaker to nominate the Members of the Committee. Shri Suraj Bhan M.L.A., was appointed as Chairman of the Committee by the Hon. Speaker on 30th April, 1990.

The names of the Members of the Committee and the number of meetings attended by each of them, out of the total number of 52 meetings (this number includes 7 meetings when business could not be transacted for want of quorum) held during the period under review, are given below:—

Sr. No.	Name of Member	Number of meeting attended	Remarks
1.	Shri Suraj Bhan	44	
2.	Shri Atma Singh	1	
3.	Shri Balbir Singh Chaudhary	36	
4.	Shri Jai Narain Khundia	29	
5.	Shri Kundan Lal Bhatia	23	Expired on the night between 5th/6th November, 1990.
6.	Smt. Maydhaavi Qirti	—	Resigned from the Membership on her appointment as Minister of State with effect from 20th July, 1990.
7.	Shri Muni Lal	38	
8.	Shri Shiv Lal	1	Resigned from the Membership on his appointment as Minister of State with effect from 28th May, 1990.

9. Shri Udai Bhan 8

10. Shri Parma Nand 18

Was nominated as a Member of the Committee with effect from 12th November, 1990 against the vacancy caused by the death of Shri Kundan Lal Bhatia, M.L.A.

Meetings held and Business Transacted

The details showing dates of meetings, the number of Members present and the business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of members present	Business transacted
1.	2	3	4
1.	10th May, 1990	3	Welcome address to the Committee by the Secretary, Haryana Vidhan Sabha on behalf of the Hon'ble Speaker.
2.	16th May, 1990	5	(i) Consideration of the papers placed before the Committee. (ii) Oral examination of the Chief Secretary to Govt., Haryana, in respect of implementation of recommendations made by the Committee in its 15th report. (iii) Oral examination of the representatives of Town & Country Planning Department in respect of non-supply of replies regarding implementation of recommendations as contained in the 15th report of the Committee concerning Haryana Urban Development Authority. (iv) The Committee decided to hold its next meetings on 6th, 7th and 8th June, 1990 at Shimla. (v) The Committee approved demi-official letter congratulating the Prime Minister for honouring Baba Sahib Dr. Bhim Rao Ramji-Ambedkar with the country's highest honour Bharat Ratna.
3.	22nd May, 1990	4	The Committee selected seven Departments/Autonomous Bodies for examination in respect of reservation/representation of SCs and STs.
4.	28th May, 1990	6	(i) Consideration of the papers placed before the Committee.

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			(ii) Part Scrutiny of the material received from the Commissioner & Secretary to Govt., Haryana, Transport Department relating to the reservation/representation of Scheduled Castes and Scheduled Tribes in the Transport Department.
5.	6th June, 1990 (Shimla)	5	(i) Resumption of scrutiny of the replies received from the Commissioner & Secretary to Govt., Haryana, Transport Department relating to the reservation/representation of Scheduled Castes/Scheduled Tribes in the Transport Department. (ii) Framing of questionnaire in respect of Transport Department. (iii) The Committee desired to have the information in respect of the work done on the basis of Special Component Plan in the year 1989-90 in respect of Irrigation & Power, Public Works (B&R) and Revenue & Rehabilitation Departments in order to visit various Districts in the State.
6.	7th June, 1990 (Shimla)	5	Scrutiny of the material received from the Commissioner & Secretary to Govt., Haryana, Public Works (B&R) Department relating to the reservation/representation of SCs/STs in the P. W. (B&R) Department.
7.	8th June, 1990 (Shimla)	5	Framing of questionnaire in respect of the P.W. (B&R) Department.
8.	13th June, 1990	4	(i) Consideration of the papers placed before the Committee. (ii) The Committee decided to visit Rewari for probing the matter concerning the atrocity on a Scheduled Castes marriage party in Rewari District. (iii) The Committee decided that the Press Clippings concerning the Scheduled Castes be culled out and put up to the Committee. The Committee also decided that Director, Welfare of Scheduled Castes and Backward Classes should also maintain record of such Press Clippings. (iv) The Committee while scrutinising the material received from the Commissioner & Secretary to Govt., Haryana, Cooperation Department relating to the reservation/representation of Scheduled Castes in the Haryana State Cooperative Land Development Bank Ltd., made a few observations and desired to have further information.

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5.	20th June, 1990	3	<p>(i) Considerations of the papers placed before the Committee.</p> <p>(ii) The Committee decided to have information regarding recruitment to the post of Traffic Managers and Excise & Taxation Inspectors through the Director, Welfare of Scheduled Castes and Backward Classes.</p> <p>(iii) The Committee observed that the Chief Secretary should arrange to send copies of the advertisements of various posts being advertised by the Haryana Public Service Commission and Subordinate Services Selection Board, Haryana, to all the M.L.As.</p> <p>(iv) Oral examination of the representatives of Health Department in respect of non-supply of replies.</p>
10.	29th June, 1990	5	<p>(i) Consideration of the papers placed before the Committee.</p> <p>(ii) Oral examination of the representatives of Education Department relating to reservation/representation of Scheduled Castes & Scheduled Tribes in the Education Department.</p>
11.	5th July, 1990	3	<p>Part scrutiny of the replies received from the Commissioner & Secretary to Govt., Haryana, Education Department in respect of implementation of the recommendations/observations as contained in the 15th report of the Committee concerning the Education Department</p>
12.	11th July, 1990	6	<p>(i) Consideration of the papers placed before the Committee.</p> <p>(ii) Resumption of scrutiny of the replies received from the Commissioner & Secretary to Govt., Haryana, Education Department in respect of the implementation of recommendations/observations as contained in the 15th report of the Committee concerning the Education Department.</p>
13.	17th July, 1990	5	<p>(i) Consideration of the papers placed before the Committee.</p> <p>(ii) Oral examination of the representatives of Education Department regarding reservation of seats in the various colleges for the wards belonging to Scheduled Castes.</p>
14.	23rd July, 1990	4	<p>(i) Consideration of the papers placed before the Committee.</p> <p>(ii) Scrutiny of the replies received from the Commissioner & Secretary to Govt. Haryana, Town &</p>

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			Country Planning Department in respect of the implementations of recommendations/observations as contained in the 15th report of the Committee concerning Haryana Urban Development Authority.
15	30th July, 1990	5	<p>(i) Consideration of the papers placed before the Committee.</p> <p>(ii) Oral examination of the representatives of Education Department in respect of implementation of recommendations/observations as contained in the 15th report of the Committee concerning the Education Department.</p>
16	6th August, 1990	4	<p>(i) Consideration of the papers placed before the Committee.</p> <p>(ii) Oral examination of the representatives of Town & Country Planning Department/HUDA in respect of the implementation of recommendations/observations as contained in the 15th report of the Committee concerning the Haryana Urban Development Authority.</p> <p>(iii) The Committee decided to request the Govt. to lift the ban for filling up the posts meant for Scheduled Castes and Scheduled Tribes as the year 1990-91 is being celebrated as "Social Justice Year."</p> <p>(iv) Confirmation of proceedings.</p>
17	16th August, 1990	4	<p>(i) Consideration of the papers placed before the Committee.</p> <p>(ii) Oral examination of the representatives of the Health Department in respect of the implementation of the recommendations/observations as contained in the 15th report of the Committee concerning the Health Department.</p> <p>(iii) The Committee decided to visit Bhattu Kalan to enquire into the death of a Harijan Youth after being allegedly tortured by the Police.</p>
18	22nd August, 1990	4	<p>(i) Consideration of the papers placed before the Committee.</p> <p>(ii) Oral examination of the representatives of the Industries Department in respect of non-supply of material relating to reservation/representation of Scheduled Castes/STs in the Haryana State Khadi and Village Industries Board Haryana, Financial Corporation and Haryana State Industrial Development Corporation.</p> <p>(iii) Oral examination of the representatives of the Irrigation and Power Department in respect of the implementation of recommendations/observations as contained in the 15th report, concerning the Irrigation Deptt.</p>

19. 27th August, 1990 2 No business was transacted for want of quorum.
20. 11th September, 1990 5 (i) Consideration of the papers placed before the Committee.
(ii) Part scrutiny of the replies received from the Financial Commissioner and Secretary to Govt. Haryana, Home Department in respect of the implementation of recommendations/observations as contained in its 15th report concerning the Police Department.
21. 19th September, 1990 4 (i) Consideration of the papers placed before the Committee.
(ii) Resumption of scrutiny of replies received from the Financial Commissioner and Secretary to Govt. Haryana, Home Department in respect of the implementation of the Committee concerning the Police Department.
22. 27th September, 1990 — No business was transacted for want of quorum.
23. 15th October, 1990 3 (i) Consideration of the papers placed before the Committee.
(ii) Resumption of scrutiny of the replies received from the Financial Commissioner and Secretary to Govt. Haryana, Home Department in respect of the implementation of recommendations/observations as contained in the 15th report relating to the Police Department.
24. 22nd October, 1990 4 Scrutiny of the replies received from the Irrigation & Power Department in respect of the implementation of recommendations/observations as contained in its 15th report concerning the Haryana State Electricity Board.
25. 29th October, 1990 2 No Business was transacted for want of quorum.
26. 5th November, 1990 2 No business was transacted for want of quorum.
27. 12th November, 1990 5 The Committee placed on record their deep sense of sorrow and grief at the most untimely and tragic death of Shri Kundan Lal Bhatia, M.L.A. in a road accident on the night of 5th and 6th November, 1990.
28. 19th November, 1990 4 (i) Part scrutiny of the replies received from the Financial Commissioner & Secretary to Govt. Haryana Irrigation & Power Department in respect of the implementation of recommendations/observations as contained in the 15th report of the Committee concerning the Haryana State Electricity Board.
(ii) The Committee decided to undertake on-the-spot study tour of the States of Goa and West Bengal and Union Territory of Andaman & Nicobar Islands with effect from 5th January, to 18th January, 1991. The Committee also decided to hold its own meetings at Bombay and Madras.

- 29. 26th November, 1990. 5 (i) Consideration of the papers placed before the Committee.
 (ii) Resumption of scrutiny of the replies received from the Financial Commissioner & Secretary to Govt. Haryana, Irrigation and Power Department in respect of implementation of recommendations/observations as contained in the 15th report of the Committee regarding Haryana State Electricity Board.
- 30. 3rd December, 1990 4 The Committee placed on record their deep sense of grief and sorrow on the death of State BJP President and Ex-Deputy Chief Minister of Haryana, Dr. Mangal Sein, M.L.A., due to failure of heart on the morning of 2nd December, 1990 at Delhi.
- 31. 10th December, 1990 4 (i) Consideration of papers placed before the Committee.
 (ii) Resumption of scrutiny of replies received from the Financial Commissioner & Secretary to Govt. Haryana, Irrigation & Power Department in respect of the implementation of recommendations/observations as contained in the 15th Report of the Committee concerning the Haryana State Electricity Board.
- 32. 17th December, 1990 4 (i). Consideration of papers placed before the Committee.
 (ii) Oral Examination of the representatives of the Home/Police Department regarding implementation of recommendations/observations of the Committee as contained in the 15th report concerning Police Department.
 (iii) Scrutiny of replies received from the Financial Commissioner & Secretary to Government Haryana Cooperation Department, in respect of the implementation of recommendations/observations as contained in the 15th Report of the Committee concerning the Cooperation Department.
- 33. 26th December, 1990 4 (i). Consideration of papers placed before the Committee.
 (ii) Oral Examination of the representatives of the Education Department in respect of non-supply of material regarding reservation/representation of Scheduled Castes and Scheduled Tribes in the Primary and High Schools of Education Department.
 (iii) Scrutiny of replies received from the Financial Commissioner & Secretary to Govt. Haryana Irrigation & Power Department in respect of the implementation of recommendations/observations as contained in the 15th report concerning the Irrigation Department.
- 34. 1st January, 1991 5 Oral Examination of the representatives of Public Works (B & R) Department regarding reservation/representation of Scheduled Castes and Scheduled Tribes in the said Department.

1	2	3	4
35.	5th January, 1991 (New Delhi)	6	(i) The Committee discussed the questionnaire and various other points and finalised them for discussion with the sister Committees/ Offices of the States of Goa and West Bengal and the Union Territory of Andaman & Nicobar Islands during on-the-spot study tour. (ii) The Committee decided to hold its own meeting at Bombay & Madras on 6th January, 1991 and 12th January, 1991 respectively.
36.	6th January, 1991 (Bombay)	1	No business was transacted for want of quorum.
37.	9th January, 1991 (Panaji)	1	Held discussions with the Officers of the Department of Welfare of Scheduled Castes and Backward Classes of Goa.
38.	12th January, 1991 (Madras)	1	No business was transacted for want of quorum.
39.	14th January, 1991 (Port-Blair)	1	Held discussion with the Councillors of Andaman & Nicobar Islands Pradesh Council.
40.	16th January, 1991 (Calcutta)	1	Held discussions with the sister Committee of West Bengal Legislative Assembly, Calcutta.
41.	18th January, 1991 (New Delhi)	3	The Committee reviewed the discussions held with the counter-part Committee/Officers during the study tour.
42.	23rd January, 1991	4	(i) Consideration of papers placed before the Committees (ii) Resumption of oral examination of the representatives of the Public Works (B&F) Department in respect of reservation/representation of Scheduled Castes and Scheduled Tribes in the said Department. (iii) The Committee decided to hold its own meetings at Jaipur on 31st January, 1991, 1st February and 2nd February, 1991.
43.	29th January, 1991	4	(i) Consideration of papers placed before the Committee. (ii) Resumption of oral examination of the representatives of the Public Works (B & R) Department in respect of reservation/representation of Scheduled Castes and Scheduled Tribes in the said Department.
44.	31st January, 1991 (Jaipur)	5	Scrutiny of replies to the questionnaire received from the Financial Commissioner and Secretary to Govt., Haryana, Transport Department in respect of reservation/representation of Scheduled Castes in the said Department.

1	2	3	4
45.	1st February, 1991 (Jaipur)	5	Resumption of scrutiny of replies to the questionnaire received from the Financial Commissioner and Secretary to Government, Haryana, Transport Department in respect of reservation/representation of Scheduled Castes in the said Department.
46.	2nd February, 1991 (Jaipur)	5	Scrutiny of replies received from the Commissioner and Secretary to Government, Haryana, Industries Department in respect of implementation of recommendations/observations as contained in its 15th Report of the Committee regarding the Haryana State Small Industries & Export Corporation Ltd.
47.	6th February, 1991	5	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Resumption of oral examination of the representatives of Public Works (B & R) Department in respect of reservation/representation of Scheduled Castes and Scheduled Tribes in the said Department.</p>
48.	13th February, 1991	5	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Scrutiny of replies received from the Financial Commissioner & Secretary to Govt. Haryana, Labour Department in respect of the implementation of recommendations/observations as contained in the 15th Report of the Committee concerning the said Department.</p> <p>(iii) The Committee inspected the roster registers of the Public Works (B & R) Department and made there observations.</p>
49.	20th February, 1991	5	Scrutiny of replies received from the Commissioner and Secretary to Govt. Haryana, Environment Department in respect of the implementation of recommendations/observations as contained in 15th Report of the Committee concerning Haryana State Board for the Prevention and Control of Water Pollution.
50.	21st February, 1991	5	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Scrutiny of replies to the recommendations of the Committee received from Welfare of Scheduled Castes and Backward Classes Department.</p> <p>(iii) Drafting and finalization of 16th Report of the Committee for the year 1990-91.</p> <p>(iv) Confirmation of proceedings.</p>

51. 22nd March, 1991. 3. (i) Consideration of the papers placed before the Committee.
 (ii) Confirmation of proceedings.
 (iii) Discussion of issues pending with the Government, relating to the Committee.
52. 29th March, 1991. 1. No business was transacted for want of quorum.

Report Presented

The Committee presented its Sixteenth Report for the year 1990-91 to the House on 15th March, 1991.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON GOVERNMENT ASSURANCES

1. The Committee on Govt. Assurances for the year 1990-91 consisting of nine members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on 30th April, 1990, 5th September, 1990, 15th October, 1990 and 5th November, 1990 respectively. Mohammad Aslam Khan, M.L.A. Member of the Committee was nominated as Chairman of the Committee by the Hon'ble Speaker on 30th April, 1990.

2. The name of the Members of the Committee and number of meetings attended by each of them, out of the total number of 52 meetings (this number includes 9 meetings when business could not be transacted for want of Quorum) held during the period under review, are given below:

Sr. No.	Name of member	Number of meetings attended
1.	Mohammad Aslam Khan	41
2.	Sh. Makhan Singh	8
3.	Sh. Bhagwan Sahai Rawat	42
4.	Sh. Satbir Singh, Kadian	6
5.	Dr. Raghuvir Singh Kadian	37
6.	Sh. Buta Singh	Nil
7.	Sh. Rattan Lal Kataria	39
8.	*Sh. Bhagi Ram	Nil
9.	**Sh. Des Raj	Nil
10.	***Sh. Sachdev Tayagi	3
11.	****Shri Om Parkash Bhardwaj	3
12.	*****Sh. Balbir Singh Saini	Nil

*Sh. Bhagi Ram, M.L.A. resigned from the membership of the Committee w.e.f. 28th May, 1990 on his appointment as Minister of State, Haryana.

**Sh. Des Raj, M.L.A. resigned from the membership of the Committee w.e.f. 28th May, 1990 on his appointment as Minister of State, Haryana.

The following members were nominated to the Committee against the vacancies for remaining period of the year 1990-91 :-

***1. Sh. Sachdev Tayagi, M.L.A. was nominated w.e.f. 5th September, 1990 and resigned from the membership of the Committee w.e.f. 17th October, 1990.

**2. Sh. Om Parkash Bhardwaj, M.L.A. was nominated w.e.f. 15th October, 1990 and resigned from the membership of the Committee w.e.f. 13th November, 1990 on his appointment as Minister of State, Haryana.

5. Sh. Balbir Singh Saini, M.L.A. was nominated w.e.f. 15th October, 1990 and resigned from the membership of the Committee w.e.f. 14th November, 1990 on his appointment as Minister of State, Haryana.

Meetings held and Business Transacted

4. The date of meetings, the number of members present and business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of Members present	Business transacted
1.	10th May, 1990	4	The scope of functions of the Committee were explained.
2.	16th May, 1990	4	Scrutiny of statement of Assurances given by the Ministers on the floor of the House during the Session held in the Month of September, 1989.
3.	23rd May, 1990	1	No business was transacted for want of Quorum.
4.	7th June, 1990	5	Scrutiny of statement of Assurances given by the Minister on the floor of the House during the Session held in the Month of September 1939.
5.	8th June, 1990	5	—do—
6.	13th June, 1990	4	(i) Scrutiny of statement of Assurances given by the Ministers on the floor of the House during the Session held in the Month of January, 1990. (ii) The Committee decided to undertake an on-the-spot study tour to Beas Satluj link Project at Slapper, Sundernagar, Pandoh and meeting at Manali.
7.	20th June, 1990	4	Scrutiny of statement of Assurances given by the Ministers on the floor of the House during the Session held in the Month of January, 1990.
8.	25th June, 1990	5	Oral examination of representatives of the Education Department in respect of outstanding assurances of the 21st Report of the Committee.
9.	5th July, 1990	4	(i) The Committee considered the papers placed before it. (ii) Scrutiny of replies received from the various Government Departments in respect of implementation of outstanding assurances.
10.	6th July, 1990	4	(i) —do— (ii) The Committee decided to hold its meeting at Shimla.
11.	13th July, 1990	4	(i) Consideration of papers placed before the Committee. (ii) Scrutiny of replies received from the various Government Departments in respect of implementation of outstanding assurances.

(iii) The Committee decided to undertake a study tour of the States of Mizorum, Sikkim and the Union Territory of Andaman & Nicobar Islands w.e.f. 27th September, 1990.

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| 12. | 17th July, 1990 | 3 | Scrutiny of replies received from the various Government Departments in regard to implementation of outstanding assurances. |
| 13. | 18th July, 1990 | 3 | Resumption of Scrutiny of replies received from the various Government Departments in regard to implementation of outstanding assurances. |
| 14. | 19th July, 1990 | 3 | — do — |
| 15. | 25th July, 1990 | 4 | — do — |
| 16. | 1st August, 1990 | 4 | Oral examination of representatives of the Education Department in respect of implementation of outstanding assurances. |
| 17. | 6th August, 1990 | 2 | No business was transacted for want of Quorum. |
| 18. | 10th August, 1990 | 1 | No business was transacted for want of Quorum. |
| 19. | 22nd August, 1990 | 1 | No business was transacted for want of Quorum. |
| 20. | 27th August, 1990 | 1 | No Business was transacted for want of Quorum. |
| 21. | 11th September, 1990 | 5 | (i) The Committee considered the papers placed before it.

(ii) The Committee decided to postpone its tour programme to the States of Mizorum, Sikkim and the Union Territory of Andaman & Nicobar Islands from 27th September to 25th October, 1990 and again decided to undertake the tour to the same State w.e.f. 25th Oct. to 8th November, 1990. |
| 22. | 26th September, 1990 | 4 | Scrutiny of replies received from various Government Departments in regard to implementation of outstanding assurances as contained in the 21st Report of the Committee. |
| 23. | 1st October, 1990 | 2 | No business was transacted for want of Quorum. |
| 24. | 15th October, 1990 | 3 | (i) The Committee decided to cancel the tour programme to the Union Territory of Andaman & Nicobar Islands and the States of Mizorum & Sikkim from 25th October, 1990 to 8th November, 1990.

(ii) Scrutiny of replies received from various Government Departments in regard to implementation of outstanding Assurances. |

1	2	3	4
25.	24th October, 1990	2	No business was transacted for want of Quorum.
26.	31st October, 1990	3	Resumption of scrutiny of the replies received from various Government Departments in regard to implementation of outstanding assurances.
27.	7th November, 1990	2	No business was transacted for want of Quorum.
28.	14th November, 1990	5	(i) The Committee passed the condolence resolution at the sad and sudden demise of Sh. Kundan Lal Bhatia, M.L.A. (ii) The Committee consideration of papers placed before the Committee. (iii) The Committee decided to undertake same study tour to the Union Territory of Andaman & Nicobar Islands and the States of Mizoram and Sikkim from 6th December, 1990 to 19th December, 1990.
29.	21st November, 1990	3	Scrutiny of replies received from various Government Departments in regard to implementation of outstanding assurances as contained in the 21st Report of the Committee.
30.	28th November, 1990	3	The Committee decided to postpone its tour to the Union Territory of Andaman & Nicobar Islands and the States of Mizoram and Sikkim from 6th December to 19th December, 1990.
31.	5th December, 1990	3	The Committee passed the condolence resolution of grief & sorrow in untimely demise of Ex-Deputy Chief Minister and Haryana State B.J.P. President, Dr. Mangal Singh, M.L.A.
32.	11th December, 1990	4	Scrutiny of statements of Assurances given by the Ministers on the floor of the House during the Budget Session, March, 1990.
33.	12th December, 1990	4	—do—
34.	13th December, 1990	4	—do—
35.	19th December, 1990	5	(i) The Committee decided to undertake the study tour to the Union Territory of Andaman & Nicobar Islands and to the States of Mizoram & Sikkim w.e.f. 17th January, 1991 to 30th January, 1991. (ii) The Committee has taken a decision that the replies sent by the Government is not clear and the Committee would like to examine the representatives of the Government next time.
36.	26th December, 1990	3	Scrutiny of replies received from various Government Departments in regard to implementation of outstanding assurances.
37.	27th December, 1990	5	Scrutiny of replies received from various Govt. Departments in regard to implementation of outstanding assurances.

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38.	2nd January, 1991	3	(i) The Committee decided to undertake the study tour to the Union Territory of Andaman & Nicobar Islands and States of Mizcrum and Sikkim w.e.f 17th January, 1991. (ii) The scrutiny of replies received from various Govt. Departments in regard to implementation of outstanding assurances.
39.	9th January, 1991	3	Oral examination of representatives of the Transport Department in respect of implementation of outstanding assurances as contained in the 21st Report of the Committee.
40.	16th January, 1991	3	Scrutiny of replies received from various Govt. Departments in regard to implementation of outstanding assurances as contained in the 21st Report of the Committee.
41.	17th January, 1991	3	—do—
42.	18th January, 1991	3	—do—
43.	23rd January, 1991	4	—do—
44.	29th January, 1991	4	The Committee review the assurances given by the Ministers on the floor of the House during the Budget Session, March, 1990.
45.	30th January, 1991	4	—do—
46.	6th February, 1991	3	(i) Oral examination of representatives of the P.W. (B&R) Departments in respect of implementation of outstanding assurances of the 21st Report. (ii) The Committee decided to hold its meetings at Shimla w.e.f. 19th February to 21st February, 1991.
47.	13th February, 1991	4	(i) Scrutiny of replies received from various Govt. Departments in regard to implementation of outstanding assurances as contained in the 21st Report of the Committee.
48.	19th February, 1991	4	(i) Confirmation of proceedings of the meetings of the Committee. (ii) The Committee drafted partly its 22nd Report.
49.	20th February, 1991	4	The Committee drafted remaining part of its 22nd Report.
50.	21st February, 1991	4	(i) The Committee finalised its 22nd Report for the year 1990-91. (ii) The Committee decided to undertake on-the-spot study tour to the States of Rajasthan and Gujarat.
51.	20th March, 1991	5	Framing of questionnaire for discussion with the Sister Committees of Gujarat and Rajasthan Legislative Assemblies.
52.	29th March, 1991	1	No business was transacted for want of Quorum.

Presentation of the Report

The 22nd Report of the Committee on Govt. Assurances of the Haryana Vidhan Sabha was presented to the House on 15th March, 1991.

Meetings at places other than Chandigarh

The Committee held its meetings at New Delhi on 7th June & 8th June, 1990, 11th, 12th and 13th December, 1990, 26th & 27th December, 1990, 16th, 17th & 18th January, 1991, 29th January and 30th January, 1991, 20th March, 1991. The Committee also held its meetings at Shimla on 17th & 18th July, 1990, 19th, 20th & 21st February, 1991.

Proceedings

A record of the proceedings of the meetings of the Committee has kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON SUBORDINATE LEGISLATION

The Committee, consisting of eight Members (including the Advocate General) was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on the 30th April, 1990, and was notified in the Official Gazette vide notification No. HVS-LA (Sub-Leg)-1/90-91/39, dated the 30th April, 1990.

Shri Surender was appointed as the Chairman of the Committee by the Speaker.

The Committee held 47 meetings during the period under review.

The names of Members and number of meetings attended by each of them are shown in the following table.

Sr. No.	Name of Member	Number of meetings attended
1.	*Shri Surender	Nil
2.	Shri Vasudev Sharma	11
3.	Shri Kailash Chand Sharma	43
4.	Shri Dharam Pal	3
5.	Shri Yogesh Chand Sharma	40
6.	Shri Mahender Partap Singh	11
7.	Shri Lachhman Dass Bajaj	43
8.	Shri Ashok Kumar	5
9.	Advocate General	Nil
	Special Invitee	
**	Shri Lachhman Singh Kamboj	12

*Shri Surender, M.L.A., resigned from the Chairmanship and the membership of the Committee with effect from the 28th May, 1990 (A.N.) on his appointment as Minister of State Haryana. In his place Shri Vasudev Sharma, M.L.A., was nominated as Member and Chairman of the Committee by the Speaker with effect from 13th July, 1990 vide notification No. HVS-LA(Sub-Leg)-1/90-91/61, dated 13th July, 1990.

**Shri Lachhman Singh Kamboj, M.L.A., was nominated by the Speaker as a Special Invitee of the Committee with effect from 12th November, 1990 vide notification No. HVS-LA(Sub-Leg)-1/90-91/88 dated 13th November, 1990.

Rule Scrutinised

The Committee scrutinised the Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (Prevention and Control of Pollution) Act, 1981.

Meetings Held and Business Transacted

The dates of the meetings, the number of Members and the business transacted at each meeting are given below :—

Sr. No.	Date of Meeting	Number of members/ Special Invitee Present.	Business transacted
1	28th May, 1990	3	<ol style="list-style-type: none"> Welcome address by the Secretary, Haryana Vidhan Sabha. Discussion on the scope and function of the Committee. Selection of Rules for Scrutiny. Appraisal of work done by the previous Committee.
2	5th June, 1990	3	Scrutiny of the Haryana Air (Prevention and Control of Pollution) Rules, 1983, framed under the Air (Prevention and Control of Pollution) Act, 1981.
3	12th June, 1990	3	Resumption of the scrutiny of the Haryana Air (Prevention and Control of Pollution) Rules, 1983, framed under the Air (Prevention and Control of Pollution) Act, 1981.
4	19th June, 1990	3	The Committee decided to undertake a study tour to the States of Karnataka, Maharashtra and the Union Territory of Andaman & Nicobar Islands w.e.f. 4th August to 16th August, 1990.
5	25th June, 1990	4	Resumption of the scrutiny of the Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (Prevention and Control of Pollution) Act, 1981.
6	26th June, 1990	4	Resumption of the scrutiny of the Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (Prevention and Control of Pollution) Act, 1981.
7	27th June, 1990	4	Resumption of the scrutiny of the Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (Prevention and Control of Pollution) Act, 1981.
8	2nd July, 1990	3	Oral examination of the representatives of the Environment Deptt. and the Haryana State

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			Board for the Prevention and Control of water Pollution in respect of Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (Prevention and Control of Pollution) Act, 1981.
9.	9th July, 1990	3	The Committee decided to undertake an on-the-spot study tour of the places of Pinjore, Karnal, Panipat and Faridabad w.e.f. 17th July, 1990 to 20th July, 1990.
10.	17th July, 1990.	2	Meeting adjourned for want of quorum.
11.	25th July, 1990	3	1. Resumption of the scrutiny of the Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (Prevention and Control of Pollution) Act, 1981. 2. The Committee decided to cancel the tour programme to the other States commencing from 4th August, 1990. The Committee further decided to undertake an on-the-spot study tour to the places of Pinjore, Yamunanagar, Karnal, Panipat and Faridabad w.e.f. 7th to 10th July, 1990 instead of 17th July, 1990, to 20th July, 1990.
12.	31st July, 1990	5	Resumption of the scrutiny of the Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (Prevention and Control of Pollution) Act, 1981.
13.	7th August, 1990	2	Meeting adjourned for want of quorum.
14.	16th August, 1990	2	Meeting adjourned for want of quorum.
15.	22nd August, 1990	4	Resumption of the scrutiny of the Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (Prevention and Control of Pollution) Act, 1981.
16.	27th August, 1990	2	Meeting adjourned for want of quorum.
17.	11th September, 1990	5	Resumption of the scrutiny of the Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (Prevention and Control of Pollution) Act, 1981.
18.	17th September, 1990.	2	Meeting adjourned for want of quorum.
19.	24th September, 1990	2	Meeting adjourned for want of quorum.
20.	1st October, 1990	1	Meeting adjourned for want of quorum.
21.	8th October, 1990	4	The Committee decided to undertake an on-the-spot study tour w.e.f. 6th to 9th October, 1990.

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22.	15th October, 1990	3	Resumption of the scrutiny of the Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (Prevention and Control of Pollution) Act, 1981.
23.	22nd October, 1990	4	Resumption of scrutiny of the Haryana Air (Prevention and Control of Pollution) Rules 1983, framed under the Air (Prevention and Control of Pollution) Act, 1981.
24.	29th October, 1990.	3	Resumption of the scrutiny of the Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (Prevention and Control of Pollution) Act, 1981.
25.	5th November, 1990	4	Papers were placed before the Committee received from the Chairman and Member Secretary Haryana State Board for the Prevention and Control of Pollution, Chandigarh, respectively, regarding on-the-spot study tour of the Committee from 6th to 9th November, 90 which noted the contents thereof and felt that due importance to the work of the Committee has not been given. Neither the Chairman nor the Member Secretary were accompanying the Committee on the said tour. The Committee, therefore postponed the tour and desired that whenever the Committee will formulate the tour, the Chairman should accompany the Committee.
26.	12th November, 1990	4	<ol style="list-style-type: none"> 1. The Committee placed on record their deep sense of grief and sorrow at the most untimely and tragic death of Shri Kundan Lal Bhatia, M.L.A. in a road accident on the night of 5th & 6th November, 1990. 2. The Committee decided to undertake a study tour to the States of Orissa, Tamil Nadu and Karnataka from 15th December, 1990.
27.	19th November, 1990	6	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (Prevention and Control of Pollution) Act, 1981. 2. The Committee decided to undertake a study tour of the States of Orissa, Tamil Nadu and Karnataka with effect from 14th December, 1990 to 26th December, 1990.
28.	26th November, 1990	4	<ol style="list-style-type: none"> 1. Resumption of scrutiny of the Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (Prevention and Control of Pollution) Act, 1981. 2. The Committee decided to undertake an on-the-spot study tour w.e.f. 6th to 9th December, 1990.
29.	5th December, 1990	5	<ol style="list-style-type: none"> 1. The Committee placed on record their deep sense of grief and sorrow at the most untimely death of Shri Mangal Sein, M.L.A. on the 2nd December, 1990. 2. The Committee decided to postpone its on-the-spot study tour to industries in various districts from the 6th to 9th December, 1990.

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		3	The Committee informally discussed various matters relating to the functioning of the Haryana State Board for the Prevention and Control of Water Pollution with the Chairman of the said Board and desired that a list of defaulters and the number of factories visited by the Regional Officer, Hisar during the last three months together with the number of factories where the treatment plant has not been installed or working be sent to the Committee.
30	13th December, 1990	4	Framing of questionnaire for discussion with the Sister Committees of Orissa, Tamil Nadu and Karnataka.
31	15th December, 1990 (Bhubaneswar)	3	Discussion with Speaker and the Sister Committee of Orissa Legislative Assembly on matters of common interest.
32	16th December, 1990 (Bhubaneswar)	3	The Committee reviewed the discussion held with its counterpart at Bhubaneswar on 15th Dec., 90 and also discussed various points to be discussed with Sister Committee at Madras.
33	18th December, 1990 (Madras)	3	Discussion with the Secretary and Dy. Speaker, Tamil Nadu Legislative Assembly on the matters of common interest.
34	19th December, 1990	3	Review of discussion held with Dy. Speaker and the Secretary, Tamil Nadu Legislative Assembly and also discussed various points to be discussed with the Sister Committee at Bangalore.
35	21st December, 1990	3	Discussion with the Chairman of the Sister Committee of Karnataka Legislative Assembly on the matters of common interest.
36	22nd December, 1990	3	Review of discussion held with the Sister Committee of Karnataka Legislative Assembly at Bangalore.
37	23rd December, 1990	3	The Committee reviewed the remaining part of discussion held with the Sister Committee of Karnataka Legislative Assembly on 21st December, 1990, at Bangalore.
38	26th December, 1990	3	Review of discussion held with the sister Committees of Orissa, Tamil Nadu and Karnataka Legislative Assembly.
39	8th January, 1991	7	Resumption of the scrutiny of the Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (Prevention and Control of Pollution) Act, 1981.
40	15th January, 1991	5	Resumption of the scrutiny of the Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (Prevention and Control of Pollution) Act, 1981.
41	22nd January, 1991	2	Meeting adjourned for want of quorum.

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42.	29th January, 1991	6	Due to absence of the Representatives of the P.W.D. (Public Health) & Environment Department and the Haryana State Board for the Prevention and Control of Water Pollution, the Committee, therefore, decided to postpone the oral examination. The Committee further decided that in the next meeting the Commissioner & Secretary to Govt. Haryana, P.W.D. (Public Health) & Environment Deptt. should appear before the Committee personally for oral examination.
43.	6th February, 1991	5	Resumption of oral examination of the representatives of the Environment Deptt. and that of Haryana State Board for the Prevention and Control of Water Pollution in respect of Haryana Air (Prevention and Control of Pollution) Rules, 1983 framed under the Air (Prevention & Control of Pollution) Act, 1981.
44.	14th February, 1991	6	The Committee partly drafted and approved its 22nd Report.
43.	22nd February, 1991	5	1. Confirmation of Proceedings. 2. The Committee also drafted and finalised the remaining part of its 22nd Report.
46.	20th March, 1991	4	Discussion with the Subordinate Legislation Committee of Bihar Legislative Council on matters of common interest.
47.	25th March, 1991	4	The Committee scrutinised the replies with regard to implementation of its recommendations/observations.

Meetings at places other than Chandigarh

The Committee undertook an official study tour to the States of Orissa, Tamil Nadu and Karnataka from 14th December, 1990 to 26th December, 1990, with a view to have discussion with its counterparts on matters of common interests and held 8 meetings at different places i.e. Bhubaneswar, Puri, Madras, Tirumala, Bangalore, Mysore, Putta Partti and New Delhi.

Report Presented

The Committee presented to the House its 22nd Report for the year 1990-91 on the 14th March, 1991.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

THE COMMITTEE OF PRIVILEGES

The Committee of Privileges consisting of Eight Members was nominated by the Speaker on the 16th May, 1989.

Shri Atma Ram Godara, M. E. A., was appointed by the Speaker as Chairman of the Committee. The names of the members of the Committee are as under :—

1. Shri Atma Ram Godara	Chairman
2. Shri Bhagwan Sahai	Member
3. Shri Dharam Pal	Member
4. Shri Balbir Singh Chaudhry	Member
5. Shri K. P. Bhalla	Member
6. Shri Mohinder Singh Dahiya	Member
7. Shri Hazar Chand	Member
8. Shri P. K. Chaudhry	Member
9. Shri Mani Ram	Member
10. Shri Satbir Singh Kadian	Member
11. Shri Narbir Singh	Member
12. Shri Ashok Kumar	Member

The Committee of Privileges consisting of ten members was re-nominated by the Speaker on the 30th April, 1990.

Shri Hazar Chand, M. L. A. was appointed by the Speaker as Chairman of the Committee. The names of the members of the Committee are as under :—

1. Shri Hazar Chand	Chairman
2. Smt. Kamla Verma	Member
3. Shri Mohinder Singh Dahiya	Member
4. Shri Surinder Singh	Member
5. Shri Makhan Singh	Member
6. Shri Sri Krishan	Member
7. Shri Ranjit Singh	Member
8. Smt. Jasma Devi	Member
9. Shri Sardul Singh	Member
10. Shri Narbir Singh	Member
11. Shri Satbir Singh Kadian	Member
12. Shri Ashok Kumar	Member
13. Shri Hari Singh	Member
14. Shri Risal Singh	Member
15. Shri Atma Singh Gill	Member

Shri Atma Ram Godara, M.L.A., Chairman of the Committee of the Privileges resigned from the Chairmanship/membership of the Committee w.e.f. 8th August, 1989. Shri Bhagwan Sahai Rawat, M.L.A. was nominated as Chairman of the Committee of privileges in the vacancy caused by the resignation of Shri Atma Ram Godara, w.e.f. 31st August, 1989.

Shri Kanti Parkash Bhatta, M.L.A. member of the committee of privileges resigned from the membership of the committee w.e.f. 26th December, 1989.

Sarvshri Mani Ram, Narbir Singh, Satbir Singh Kadian and Ashok Kumar, M.L.As. were nominated as member of the committee against the existing vacancies w.e.f. 6th March, 1990.

Shri Hazar Chand, M.L.A. Chairman of the Committee of the Privileges resigned from the Chairmanship/membership of the committee w.e.f. 29th May, 1990. Shri Satbir Singh Kadian, M.L.A. a member of the committee was nominated as Chairman of the committee of privileges in the vacancy caused by the resignation of Shri Hazar Chand, M.L.A. w.e.f. 13th July, 1990.

Shri Narbir Singh, M.L.A. member of the committee of privileges resigned from the membership of the committee w.e.f. 28th May, 1990.

Shri Surinder Singh, M.L.A. member of the committee of privileges resigned from the membership of the committee w.e.f. 29th May, 1990.

Shri Ranjit Singh, M.L.A. resigned from the membership of the Haryana Vidhan Sabha w.e.f. 4th June, 1990.

Sarvshri Ashok Kumar, Hari Singh Saini and Risal Singh, M.L.As. were nominated as member of the committee against the existing vacancies w.e.f. 13th July, 1990.

Shri Sri Krishan, M.L.A. member of the committee of privileges resigned from the membership of the committee w.e.f. 20th July, 1990.

Shri Atma Singh Gill, M.L.A. was nominated as member of the committee of privileges w.e.f. 2nd January, 1991.

The Committee held a total number of 29 meetings during the period under review. The names of the members and the number of meetings attended by each of them are shown in the following

table :—

Sr. No.	Name of members	Number of meetings attended.
1.	2	3
1.	Shri Bhagwan Sahai Rawat, MLA	5
2.	Shri Hazar Chand, MLA	6
3.	Shri Satbir Singh Kadian, MLA	18
4.	Shri Mani Ram, MLA	3
5.	Shri Balbir Singh Chaudhry, MLA	5
6.	Smt. Kamla Verma, MLA	16
7.	Shri Mohinder Singh Dahiya, MLA	16
8.	Shri Surinder Singh, MLA	—
9.	Shri Makhan Singh, MLA	8
10.	Shri Sri Krishan, MLA	1
11.	Shri Ranjit Singh, MLA	—
12.	Smt. Jasma Devi, MLA	—
13.	Shri Sardul Singh, MLA	1
14.	Shri Ashok Kumar, MLA	14
15.	Shri Hari Singh Saini, MLA	8
16.	Shri Risal Singh, MLA	14
17.	Shri Atma Singh Gill, MLA	—

Questions of Privilege Pending

1. The Committee considered the question of alleged breach of privilege against Shri Hazari Lal, Deputy Superintendent of Police, Jind, in respect of his using most derogatory, insulting and contemptuous language against Shri D. D. Attri, M.L.A. and the House on 12-9-87 on phone.

2. The Committee, considered question of alleged breach of privilege against Sarvshri Inder Singh Nain and Bhalle Ram, Ex-MLAs in regard to the obstruction and manhandling of Hon'ble Chief Minister

and Sarvshri Vasudev Sharma, Mange Ram and Dhirpal, MLAs while they were coming towards the Haryana Vidhan Sabha to attend the Session on 21st December, 1987.

3. The Committee considered question of alleged breach of privilege against Shri D. R. Chaudhry, Editor, Printer & Publisher of the Weekly 'Peeng' for publishing libellous matters in its issue dated the 26-8-1988, making serious allegations of corruption and using very derogatory language against the Hon'ble Members of the House and the then Deputy Chief Minister, Shri B. D. Gupta.

4. The Committee considered question of alleged breach of privilege against Sarvshri Paramjit Singh, Head Constable, Traffic and Surjit Singh, Constable of Chandigarh Police in regard to misbehaviour and obstructing Sarvshri Yogesh Chand Sharma and Surinder Kumar Madan, M.L.As while they were coming to attend the Haryana Vidhan Sabha Session on the 10th March, 1989.

5. The Committee considered question of alleged breach of privilege against Shri Raghu Yadav, M.L.A (Now Ex-M.L.A.) in regard to the press statement given by him published in the 'Daily National Herald' dated 12-3-89 casting reflection on the impartiality of the Hon'ble Speaker.

Meetings Held and Business Transacted

Sr. No.	Date of meetings	Number of members present	Business transacted
1	2	3	4
1.	5-4-1990	4	Meeting adjourned for want of quorum.
2.	11-4-1990	4	Meeting adjourned for want of quorum.
3.	18-4-1990	6	The Committee informally considered the pending privileges issue and decided that it will take decision in respect of taking up the for detailed examination in next meetings.
4.	24-4-1990	5	The Committee considered all the five privileges issues pending before it one by one, namely :-
			(i) Privileges issue with regard to the question of alleged breach of privileges against Shri Hazari - Lt1, Deputy Superintendent of Police, Jind in respect of his using most derogatory, insulting and contemptuous language against Shri D.D. Attri, MLA and the House on 12-9-87 on Phone.
			(ii) Privilege issue with regard to the question of alleged breach of privilege against Shri Raghu Yadav, M.L.A. (Now Ex-M.L.A.) in regard to the press statement given by him published in the daily 'National Herald', dated 12-3-89 casting reflection on the impartiality of the Hon'ble Speaker.

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(iii) Privilege issue with regard to the question of alleged breach of privilege against Sarvshri Paramjit Singh, Head Constable, Traffic and Surjit Singh Constable of Chandigarh Police in regard to misbehaviour and obstructing Sarvshri Yogesh Chand Sharma and Surinder Kumar Madan, MLAs while they were coming to attend the Haryana Vidhan Sabha Session on the 10th March, 1989.

(iv) Privilege issue with regard to the question of alleged breach of privilege against Shri D.R. Chaudhry, Editor, Printer and Publisher of the Weekly 'Peeng' in regard to publishing libellous matters in its issue dated 26-8-88, making serious allegations of corruption and using very derogatory language against the Hon'ble Members of the House and the then Deputy Chief Minister Shri B.D. Gupta.

(v) Privilege issue with regard to the question of alleged breach of privilege against Sarvshri Inder Singh Nain, and Bhallo Ram, Ex-MLAs in regard to the obstruction and manhandling of Hon'ble Chief Minister and Sarvshri Vasudev Sharma, Mange Ram and Dhirpal M.L.As. while they were coming towards the Haryana Vidhan Sabha to attend the Session on 21st December, 1987.

The Committee also decided that all these issue be kept pending.

5. 25-4-1990

5 The Committee after some discussion has decided that all 5 pending issues will be considered in his next meeting.

6. 9-5-1990

2 Meeting adjourned for want of quorum.

7. 15-5-1990

1 Meeting adjourned for want of quorum.

8. 29-5-1990

3 Meeting adjourned for want of quorum.

9. 2-8-1990

nil Meeting adjourned for want of quorum.

10. 7-8-1990

4 Meeting adjourned for want of quorum.

11. 13-8-1990

4 Meeting adjourned for want of quorum.

12. 21-8-1990

3 Meeting adjourned for want of quorum.

13. 27-8-1990

3 Meeting postponed till 4.30 P.M.

14. —do—

5 The Committee considered the letter dated 23-12-89 received from D.R. Chaudhary, Editor, Printer and Publisher 'Peeng' Rohtak and desired that the letter be placed before it in one of its subsequent meeting.

The Committee considered the letter dated 21-2-90 received from Shri Yogesh Chand Sharma, M.L.A. regarding his presence before the Committee, which noted the contents thereof.

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The Committee drafted and finalised its eighth preliminary report with regard to the question of alleged breach of privilege against Shri Hazari Lal, Deputy Superintendent of Police, Jind, in respect of his using most derogatory, insulting and contemptuous language against Shri D.D. Attri, M.L.A. and the House on 12-9-87 on phone for seeking extension of time for making the final report up to the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 3-9-90.

The Committee also drafted and finalised its seventh preliminary report with regard to the question of alleged breach of privilege against Shri Inder Singh Nain and Shri Bhalle Ram, Ex-M.L.As in regard to the obstruction and manhandling of the then Hon'ble Chief Minister and Sarvshri Vasudev Sharma, Mange Ram and Dhripal, M.L.As while they were coming towards the Haryana Vidhan Sabha to attend the Session on 21st December, 87, for seeking extension of time for making the final report to the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 3-9-90.

The Committee drafted and finalised its fifth preliminary report with regard to the question of alleged breach of privilege against Shri D.R. Chaudhry, Editor Printer and Publisher of the Weekly 'Peeng' in regard to publishing libellous matters in its issue dated 26-8-88, marking serious allegations of corruption and using very derogatory language against the Hon'ble Members of this House and the then Deputy Chief Minister, Shri B.D. Gupta, for seeking extension of time for making the final report up to the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 3-9-90.

The Committee drafted and finalised its fourth preliminary report with regard to the question of alleged breach of privilege against Sarvshri Paramjit Singh, Head Constable Traffic and Surjit Singh Constable of Chandigarh Police in regard to misbehaviour and obstructing Sarvshri Yogesh Chand Sharma and Surinder Kumar Madan, M.L.As, while they were coming to attend the Haryana Vidhan Sabha Session on the 10th March, 1989, for seeking extension of time for making the final report up to the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 3-9-90.

The Committee drafted and finalised its fourth preliminary report with regard to the question of alleged breach of privilege against Shri Raghv Yadav, Ex-M.L.A. in regard to the press statement given by him published in the daily 'National Herald' dated 12.3.89 casting reflections on the impartiality of the Hon'ble Speaker, for seeking extension of time for making the final report up to the first sitting of the next session and authorised the Chairman to sign and present the report to the House on 3-9-90.

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15.	11.9.90	7	<p>The Committee considered the privilege Motion given by Shri D.D. Attri, M.L.A. against Shri Hazari Lal, Deputy Superintendent of Police, Jind, in respect of using most derogatory, insulting and contemptuous language against Shri D.D. Attri, M.L.A. and the House on 12.9.87 on phone.</p> <p>The Committee minutely went through the contents of the privilege issue alongwith the evidence tendered by Shri D.D. Attri, M.L.A. before the committee on 16.5.88 and the written statement dated 1.2.89 of the contemner, Shri Hazari Lal, D.S.P. Jind.</p> <p>(i) Shri Hazari Lal, D.S.P. has categorically denied the use of derogatory, insulting contemptuous language against Shri D.D. Aitari, M.L.A. and the House on 12.9.87 as alleged by the complainant Shri D.D. Attri. He has stated in his written statement that there was disturbance in the telephone and due to this faulty functioning of telephone this misunderstanding had occurred.</p> <p>(ii) Shri Hazari Lal the contemner in his written statement has also stated that he had no intention whatsoever to cast any aspersions on the Hon'ble member, Shri D.D. Attri, and the House.</p> <p>(iii) In the concluding paragraph of his written statement the contemner, Shri Hazari Lal has stated that if the Hon'ble member had any misunderstanding, he respectfully request the privilege committee to pardon him.</p> <p>The Committee is of the opinion that the issue does not involve any breach of privilege of the Hon'ble Member, Shri D.D. Attri, and that of the House.</p> <p>The Committee recommends that no further action be taken in the matter and dropped. The Committee desired that the draft report prepared and put up to next meeting.</p> <p>The Committee decided to undertake the study tour to the States of Rajasthan and Gujarat w.e.f. 25th October, 1990.</p>
16.	23.10.90	4	Meeting adjourned for want of quorum.
17.	30.10.90	3	Meeting adjourned for want of quorum.
18.	7.11.90	7	<p>The Committee passed the condolence resolution to the death of Shri Kundan Lal Bhatia, M.L.A. in a road accident on the night of 5th & 6th, November, 1990 and desired that a copy of the resolution be sent to the bereaved family.</p> <p>The Committee drafted and finalized the report with regard to the question of alleged breach of privilege against Shri Hazari Lal, D.S.P. Jind in respect of his using most derogatory insulting and contemptuous language against Shri D. D. Attri, M.L.A. and the House on 12.9.87 on phone. The committee authorised the Chairman to sign the report and to present the same to the Hon'ble Speaker, as the House is not in Session.</p>

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19.	14.11.90	5	<p>Shri Yogesh Chand Sharma, M.L.A. did not appear before the committee nor any intimation received his inability to appear before the committee. The committee decided that Shri Yogesh Chand Sharma, M.L.A. be asked to appear before the committee on 20.11.90.</p> <p>A letter received from Shri D.R. Chaudhry, Editor, Printer & Publisher of the weekly 'Peeng' was placed before the committee. The committee, after going through the letter decided that the committee is not supposed to reply to the queries made by him. If he had any clarification to seek he may do so during the course of his oral examination as and when fixed.</p> <p>The Committee has decided that Shri B.D. Gupta, M.L.A. may be called as witness in regard to the privilege issue against Shri D.R. Chaudhry, Editor, Printer and Publisher 'Peeng' on 2.12.90.</p> <p>The Committee approved the tour programme to the States of Maharashtra, Gujarat and Rajasthan from 2nd. to 14th December, 1990.</p>
20.	20.11.90	4	Meeting adjourned for want of quorum.
21.	28.11.90	4	Meeting adjourned for want of quorum.
22.	2.12.90	3	<p>Shri B.D. Gupta, M.L.A. was summoned to appear before the committee and he requested the Chairman that he is unable to appear before the committee as he has to go to Rohtak to attend the funeral ceremony of Dr. Mangal Sain, M.L.A. which was acceded the Chairman.</p> <p>The Committee passed a resolution on the said sudden demise of Dr. Mangal Sain, M.L.A.</p> <p>The Committee also decided to postpone the tour to the States of Gujarat and Rajasthan.</p> <p>The Chairman also directed that fresh summons be issued to Shri B.D. Gupta, and Shri Yogesh Chand Sharma, M.L.As to appear the committee on 11.12.90.</p>
23.	11.12.90	6	<p>Shri B.D. Gupta, M.L.A. was summoned to appear the committee, but he failed to appear before the committee. The committee took a lenient view and decided to given another opportunity and desired that fresh summons be issued.</p> <p>Shri Yogesh Chand Sharma, M.L.A. was summoned to appear before the committee, but he also failed to appear before the committee. The committee took a lenient view and decided to summon him on 19.12.90 and desired that fresh summons be issued.</p> <p>The Committee decided to undertake a study tour to the States of Tamilnadu, Union Territory of Port Blair and West Bengal w.e.f. 27.12.90 to 5.1.91.</p>

24. 19.12.90. 6

The Committee recorded the oral evidence of Shri Banarsi Dass Gupta, M.L.A. in regard to the question of alleged breach of privilege against Shri D.R. Chaudhry, Editor, Printer & Publisher of the weekly 'Peeng' in regard to publishing libellous matter in its issue dated 26.8.88, making serious allegations of corruption and using very derogatory language against the Hon'ble Members of this House and him.

The Committee decided to cancel its four programme to the States of Tamil Nadu & West Bengal and the Union Territory of Andaman Nicobar Island w.e.f. 27.12.90.

The Committee also decided to orally examine Shri D.R. Chaudhry, Editor, Printer & Publisher of the weekly 'Peeng' on 4-1-1991.

25. 14.2.91 3

The Committee waited for oral evidence of Shri D.R. Chaudhry till 3:00 P.M. but he did not come before the committee due to summons returned by the postal authorities, as undelivered on the ground that Shri D.R. Chauhhry was not available.

The Committee also directed that the oral examination of Shri D.R. Chaudhry, be fixed for 27-2-91 and the summons be sent through the Deputy Commissioner, Rohtak.

26. 20.2.91 5

The Committee drafted and finalised the Sixth preliminary report with regard to the question of alleged breach of privilege against Shri D.R. Chaudhry, Editor, Printer and Publisher of the weekly 'Peeng' in regard to publishing libellous matters in its issue dated 26.8.88, making serious allegations of corruption and using very derogatory language against the Hon'ble members of this House and the then Deputy Chief Minister, Shri B.D. Gupta for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 4-3-91.

The Committee also drafted and finalised its Fifth preliminary report with regard to the question of alleged breach of privilege against Shri Raghu Yadav M.L.A. (Now Ex-M.L.A.) in regard to the press statement given by him published in the daily National Herald dated 12.3.89 casting reflections on the impartiality of the Hon'ble Speaker for seeking extension of time for making the final report upto the first sitting of the next Session and authorised the Chairman to sign and present the report to the House on 4-3-91.

The Committee drafted and finalised the Fifth preliminary report with regard to the question alleged breach of privilege against Sarvshri Paramjit Singh Head Constable Traffic and Surjit Singh, Constable of Chandigarh Police in regard to misbehaviour and obstructing Sarvshri Yogesh Chand Sharma and Surinder Kumar Madan, M.L.As while they were

13. 2. 1989

4.

coming to attend the Haryana Vidhan Sabha Session on the 10th March, 1989, for seeking extension of time for making the final report upto the first sitting of the next session and authorised the Chairman to sign and present the report to the House on 4.3.91.

The Committee drafted and finalised the Eighth preliminary report with regard to the question of alleged breach of privilege against Sarvshri Inder Singh Nain and Bhalle Ram, Ex-M.L.As in regard to the obstruction and manhandling (the then) Hon'ble Chief Minister and Sarvshri Vasu Dev Sharma, Mange Ram and Dhirpal M.L.As, while they were coming towards the Haryana Vidhan Sabha to attend the session on 21-12-87, for seeking extension of time for making the final report upto the first sitting of the next session and authorised the Chairman to sign and present the report to the House on 4.3.91.

The Committee also authorised the Chairman to present the Report of the committee on the matter in regard to the question of alleged breach of privilege against Shri Hazari Lal, Deputy Superintendent of Police, Jind, in respect of his using most derogatory, insulting and contemptuous language against Shri D.D. Attri, M.L.A. and the House on 12.9.87 on phone.

A registered letter sending the with suo summons to Shri D.R. Chaudhry, Editor, Printer and Publisher of weekly of 'Peeng' was received undelivered. The Committee desired that fresh summons be issued to Shri D.R. Chaudhry, through D.C. Rohtak for his oral evidence on 27-2-91.

27. 27-2-91

5

The Committee waited for giving oral evidence of Shri D.R. Chaudhry till 1.15 P.M. but he did not turn-up. It was also brought to the notice of the Committee that the D.C. Rohtak through whom the summons were sent to Shri D.R. Chaudhry has also not informed whether the summons have been served on him or not.

The Committee decided that another opportunity be given to Shri D.R. Chaudhry, and summoned again through D.C. Rohtak on 11-3-1991.

28. 11-3-91

6

The Committee was apprised that summons were served upon to Shri D.R. Chaudhry, Editor, Printer and Publisher of Peeng weekly by the D.C. Rohtak to appear before the committee, but he failed to appear before the committee. The committee took a serious note of it and decided that last opportunity may be given to him to appear before the committee in its next meeting.

The Committee also directed that fresh summons may be issued to Shri D.R. Chaudhry through D.C. Rohtak.

29. 22.3.91

1

Meeting adjourned for want of quorum.

Meetings adjourned for want of quorum

The meetings i.e. on 5-4-90, 11-4-90, 9-5-90, 15-5-90, 20-5-90, 2-8-90, 7-8-90, 13-8-90, 21-8-90, 5-10-90, 23-10-90, 30-10-90, 20-11-90, 28-11-90, 2-12-90, 14-2-91, 23-3-91 were adjourned for want of quorum during under review.

Meetings held at places other than Chandigarh

The Committee held meetings at places out side Chandigarh as per details given below ;—

Simla	24-4-90
Simla	25-4-90
New Delhi	7-11-90
New Delhi	2-12-90
New Delhi	20-2-91
New Delhi	22-3-91

Reports presented

The Chairman of the Committee (Shri Satbir Singh Kadian M.L.A.) presented the final report of the Committee of privileges to the House on 4-3-1991 on the matter in regard to the question of alleged breach of privileges against Shri Hazari Lal, Deputy Superintendent of Police, Jind, in respect of his using most derogatory, insulting and contemptuous language against Shri D. D. Attri, M.L.A. and the House on 12-9-87 on phone.

Proceedings

A record of proceedings of the meetings of the committee has been kept in the Haryana Vidhan Sabha Secretariat.

BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was constituted on the 6th March, 1990 continued to function upto 23rd August, 1990 when a new Committee was nominated by the Hon'ble Speaker on the 24th August, 1990 and was notified vide Notification No. H.V.S.L.A. 30/90/72 dated 24th August, 1990.

The Committee which was constituted on 24th August, 1990 held one meeting i.e. 3rd September, 1990. The names of the Members of the Committee/Special Invitee and the meeting attended by each Member are given below :—

Sr. No.	Name of Member	No. of Meetings attended
1	2	3
1.	Sardar Harmohinder Singh Chatha, Speaker	1
2.	Ch. Hukam Singh, Chief Minister	1
3.	Prof. Sampat Singh, Parliamentary Affairs Minister	1
4.	Shri Dhir Pal Singh, Minister	1
5.	Shri Suraj Bhan, M.L.A.	1
6.	Mohammad Aslam Khan, M.L.A.	Nil
Special Invitee		
1.	Ch. Kulbir Singh Malik, Deputy Speaker	1

Report Presented

The following report was presented on the date noted against :—

Sr. No.	Subject of Reports	Date of presentation
1	2	3
1.	Recommendation regarding allocation of time for transaction of Government Business for the meeting of the Vidhan Sabha held from 3rd to 4th September, 1990, i. e. Obituary.	3rd September, 1990.

References, Papers to be laid/retaid on the Table of the House, Presentation of Excess Demands over Grants and Appropriations for the year 1984-85, Presentation of five Preliminary Reports of the Committee of Privileges and extension of time for presentation of final Reports thereon. Discussion and voting on Excess Demands over Grants and Appropriations for the year 1984-85, Appotpriation Bill in respect of Excess Demands over Grants and Appropriations for the year 1984-85, Government Bill, Official Resolution.

The Business Advisory Committee which was constituted on 24th August, 1990 continued to function upto 5th February, 1991 when a new Committee was nominated by the Hon'ble Speaker on the 6th February, 1991 and was notified vide notification No. H.V.S.-L.A.-30/91/5, dated 6th February, 1991.

The Committee which was constituted on 6th February, 1991 held two meetings i.e. on 27th February and 6th March, 1991. The names of the Members of the Committee/Special Invitee and the meetings attended by each Member are given below :-

Sr. No.	Name of Member	No. of Meetings attended
1	2	3
1.	Sardar Harmohinder Singh Chatha, Speaker	2
2.	Ch. Hukam Singh, Chief Minister	2
3.	Prof. Sampat Singh, Parliamentary affairs Minister.	2
4.	Shri Dhir Pal Singh, Minister	2
5.	Shri Suraj Bhan, M.L.A.	2
6.	Shri Mohammad Aslam Khan, M.U.A.	1

Report Presented

The following reports were presented on the dates noted against each —

Sr. No.	Subject of Reports	Date of Presentation
1	2	3
1.	<p>Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Vidhan Sabha held on 27th February, 1991, from 4th March to 8th March, 1991 and from 11th March to 15th March, 1991 i.e. Obituary References, papers to be laid/re-laid on the Table of the House, Presentation of four Preliminary Reports of the Committee of Privileges and extension of time for presentation of the final reports thereon, Presentation of Supplementary Estimates 1990-91 and the Report of the Estimates Committee thereon, Discussion on the Governor's Address, Leave to introduce and introduction of Government Bills, Resumption of discussion on the Governor's Address and voting on motion of Thanks, Discussion and Voting on Supplementary Estimates for the year 1990-91, Presentation of Budget Estimates for the year 1991-92, General discussion on Budget Estimates for the year 1991-92, resumption of General discussion on Budget Estimates for the year 1991-92 and reply by the Finance Minister, Discussion and Voting on Demands for Grants on the Budget Estimates for the year 1991-92, Presentation of Assembly Committees Reports. The Appropriation Bills in respect of Supplementary Estimates 1990-91 and Budget Estimates for the year 1991-92 and Government Bills.</p>	27th February, 1991.
2.	<p>Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Vidhan Sabha held from 7th March</p>	6th March, 1991.

1991-92

1991-92

1991-92

to 8th March, 1991 and from 11th March to 15th March, 1991 i. e. Motion under Rule 121, Motion Under rule 30, Motion under Rule 121 regarding suspension of Rules 228, 230, 230-B and 260-A, Discussion and Voting on Supplementary Estimates for the year 1990-91, Presentation of Budget Estimates for the year 1991-92, General discussion on Budget Estimates for the year 1991-92 and reply by the Finance Minister, Discussion and Voting on demands for Grants on the Budget Estimates for the year 1991-92, Presentation of Assembly Committees Reports, Appropriation Bill in respect of Supplementary Estimates 1990-91 in respect of the Budget Estimates for the year 1991-92, Government Bills.

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1991-92

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REVIEW OF THE WORK DONE BY THE HOUSE COMMITTEE

The Committee for the year 1990-91 consisting of five members were nominated by the Hon'ble Speaker on 30-4-90.

2. Shri Kulbir Singh Malik, Deputy Speaker was the Ex-Officio Chairman of the Committee.

3. The Committee hold a total number of 8 meetings.

4. The names of the members and the number of meetings attended by each of them are given in the following table :—

Sr. No.	Name of the Member	No. of meetings attended
*1.	Shri Harmohinder Singh Chatha, Speaker, Ex-Officio Chairman.	1
**2.	Shri Kulbir Singh Malik, Deputy Speaker, Ex-Officio Chairman.	7
***3.	Shri Surender Kumar Madan.	6
4.	Shri Hari Singh Saini.	2
5.	Shri Atma Singh Gill.	4
@6.	Shri Balbir Paul Shah.	1
@7.	Shri Ashok Kumar, Special Invitee	1
@@1.	Shri Balbir Singh Chaudhry	2

* Shri Harmohinder Singh Chatha was nominated as Ex-Officio Chairman of the Committee in the vacancy caused by the resignation of the Deputy Speaker on his appointment as Minister of State on 22-11-90 till a Deputy Speaker is elected.

** Shri Kulbir Singh Malik, Deputy Speaker, Ex-Officio Chairman resigned from the membership of the Committee w.e.f. 14-11-90 on his appointment as Minister of State.

*** Shri Surender Kumar Madan resigned from the membership of the Committee w.e.f. 14-11-90 on his appointment as Minister of State.

@ Shri Ashok Kumar, M.L.A. was nominated as member of the Committee w.e.f. 16-11-90 for the remaining period of 1990-91.

@@ Shri Balbir Singh Chaudhry was nominated as Special Invitee of the Committee w.e.f. 3-7-90 for the remaining period of 1990-91.

5. The dates of meetings held, the number of the Members present and business transacted at each meeting are given below :—

Sr. No.	Date of meeting	No. of members present	Business transacted
1	2	3	4
1.	7th May, 1990	2	The Under Secretary welcomed the members of the Committee and explained in details the scope and functions of the Committee.
2.	6th June, 1990	5	The Committee discussed on the steps taken for the improvement of the working of the M.L.As Hostel and Flats. The Committee suggested that liquid soap be provided in the rooms of M.L.As Hostel alongwith the mini soaps.
3.	12th June, 1990	3	(i) The Committee discussed on the steps taken for the improvement of the working of the MLAs Hostel. (ii) The Committee suggested that all Room Attendants may be directed to wear the uniforms and also affix their name plates on it. (iii) The Committee considered the request made by Rao Ram Narain, M.L.A. regarding the allotment of Flat No. 25. After considering it the Committee decided to keep it pending for the present.
4.	19th June, 1990	2	(i) The Committee discussed various steps taken for the improvement of the working of M.L.As Hostel and Flats. (ii) After consideration of 26 pending applications, Flat No. 22 and Servant Quarter No. 29 were allotted to Shri Ashok Kumar M.L.A. by draw of lots.
5.	29th June, 1990 (Haryana Bhawan New Delhi)	3	The Committee discussed orally with the Financial Commissioner and Special Representative-cum-Commissioner to Haryana Bhawan, New Delhi on the points :— (i) Provision of S.T.D. facilities in the suites of Haryana Bhawan, New Delhi. (ii) Permanent occupation of rooms in the Haryana Bhawan. (iii) Provision of lounge in the Haryana Bhawan on the pattern of other States Bhawans. (iv) Problem of over-stay by the occupants beyond specified period. (v) Working of A. Cs and other electrical appliances installed in the rooms of Haryana Bhawan.

1	2	3	4
		(vi)	Provision of exhaust fans, odonil and toilet soap in the bath rooms of the Haryana Bhawan.
		(vii)	Posting of Permanent Doctor at the Haryana Bhawan Dispensary and adequate Budget provisions for medicines.
		(viii)	Regarding room service and conduct of room attendants.
		(ix)	Kitchen arrangements for staff working at Haryana Bhawan.
		(x)	Posting of H. C. S. officer at Haryana Bhawan.
		(xi)	Behaviour and conduct of staff posted at reception.
		(xii)	Maintenance of lawns of Haryana Bhawan New Delhi.
6.	8th October, 1990	2	A letter No. A 29/653-Est dated 14-6-90 from the Electrical Engineer, Electrical Division PWD (B&R), Ambala Cantt. regarding estimate for providing call bell system in the MLAs' Hostel was placed before the Committee. The Committee after discussion decided to study the call bell system of Haryana Bhawan, New Delhi in one of its subsequent meeting to be held at Haryana Bhawan, New Delhi before approving the said estimates.
7.	22nd October, 1990	3	The Committee recommended that when ever any meal served in the rooms of MLAs Hostel it should be properly covered with napkins.
8.	19th February, 1991	4.	(i) The Committee discussed the various points with the representatives of Union Territory Administration, Chandigarh and representatives of the PWD (B&R), Haryana for the proper functioning of the MLAs Hostel and Flats they assured the Committee that necessary steps would be taken to remove all the difficulties being faced by the Members. (ii) The Committee allotted the rooms to the Hon'ble Members in the M. L. As Hostel for the Budget Session, 1991.

Meetings adjourned for want of quorum

The meetings i.e. 18-7-90, 3-8-90, 30-8-90 and 16-10-90 were adjourned for want of quorum.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

Library Committee Review 1990-91

The Committee consisting of six members was nominated by the Hon'ble Speaker on 30th April, 1990 for the year 1990-91. Smt. Kamla Verma, a member of the Committee was appointed as Chairman. Dr. Brij Mohan Gupta, M.L.A. was nominated as Special Invitee to serve on the Library Committee on 11th September, 1990 for the remaining period of the year 1990-91.

The names of the Members, special invitee of the Committee and the number of meetings attended by each of them out of the total number of 48 meetings (this number includes the three meetings in which business could not be transacted for want of quorum) held during the period under review, are given below :—

Sr. No.	Name of the Member	No. of meetings attended
1.	Smt. Kamla Verma, Chairman	44
2.	Shri Harpal Singh, Member	19
3.	Dr. Kirpa Ram Punia, Member	36
4.	Shri Verender Singh, Member	30
5.	Shri Durga Dutt Attri, Member	45
6.	Shri Banarsi Dass, Member	14
7.	Dr. Brij Mohan Gupta, Special Invitee	30

The Committee selected the publications on different subjects. The value of the publications purchased during the year including the cost of newspapers/magazines etc. was Rs. 51,743.15.

The Committee also undertook a study tour to the States of Maharashtra and Goa and discussed the matters of common interest with counter-part committees/officers. The committee also studied the functioning of Libraries there and also the procedure adopted for the selection of books etc. of the respective Legislative Libraries.

Meeting held and Business Transacted

Details regarding the dates of meetings held, number of Members

present and business transacted, in each meeting, are given below :

Sr. No.	Date	Number of Member including Special Invitees Present	Business transacted
1	2	3	4
1.	14-5-1990	4	<p>The Secretary, Haryana Vidhan Sabha welcomed the members of the Committee and explained to them the scope and functions of the Library Committee.</p> <p>(ii) The Committee decided that suggestion for the purchase of books be invited from all the Members of Haryana Vidhan Sabha.</p> <p>(iii) The Committee also decided to continue the Newspapers/Magazines already being purchased for the Library.</p>
2.	21-5-1990	3	The Committee selected 6 books for the Library.
3.	28-5-1990	3	<p>The Committee selected 8 books for the Library.</p> <p>(ii) The Committee also decided to invite quotations from all the booksellers & Publishers for purchasing the books on subsidised rates.</p>
4.	4-6-1990	4	The Committee selected 5 books for the Library.
5.	11-6-1990	4	<p>The Committee selected 2 books for the Library.</p> <p>(ii) The Committee after visiting the Library pointed out certain shortcomings which are mentioned below & desired that these difficulties may be removed at the earliest :</p> <p>(a) Light arrangements are not proper.</p> <p>(b) Chairs provided for reading are not comfortable.</p>
6.	18-6-1990	4	The Committee selected 4 books for the Library.

1

2

3

4

7. 25-6-1990

5

The Committee selected 15 books for the Library.

- (ii) The Committee visited the Library of Punjab Vidhan Sabha and Under Secretary of Punjab Vidhan Sabha explained to the Members about the working of the Library.
- (iii) The Committee inspected the Library of Haryana Vidhan Sabha and felt dissatisfied with the condition of our Library in comparison to the Library of Punjab Vidhan Sabha and found following shortcomings:—
 - (a) There is no proper arrangement for fans and lights which causes inconvenience to the readers.
 - (b) Arrangement for cleaning of the Library is not satisfactory. A permanent Frash should be appointed.
 - (c) The Haryana Vidhan Sabha Library has very few trained staff members. Hence, two Jr. Librarians should be appointed.
 - (d) The Committee felt that the space to keep the books in racks and almirahs and readers to sit in the reading room and displaying of new arrivals is very less.

Keeping in view the above such shortcomings, the Committee desired that suitable steps be taken by the Vidhan Sabha Sectt. to provide suitable space with all the modern amenities for maintaining the books/other publications in the Library.

8. 2-7-1990

4

The Committee selected 7 books for the Library.

- (ii) The Committee decided to visit Lajpat Rai Bhawan Library, Sector 15, Chandigarh on 16th July, 1990.
- (iii) The Committee also decided to hold its own meeting at Haryana Bhawan, New Delhi on 30th July, 1990 to visit Lok Sabha/Rajya Sabha Libraries.

9. 9-7-1990

5

The Committee selected two books for the Library.

- (ii) The Committee also approved rebate offered by the various booksellers while purchasing the books for the Library as under:—

1. English	10%
2. Hindi/Urdu	15%
3. Law	Whatever discount decided after negotiation.

1	2	3	4
10.	16-7-1990	3	The Committee selected 4 books for the Library.
11.	25-7-1990	5	The Committee selected 6 books for the Library.
			(ii) The Committee decided that 10 Cushioned Chairs and 20 Book-Shelves be purchased for the Library.
			(iii) The Committee also decided to cancel the visit to Lok Sabha/Rajya Sabha Libraries at Parliament House, New Delhi earlier fixed for 30th July, 1990.
12.	30-7-1990	5	The Committee selected 10 books for the Library.
13.	7-8-1990	1	No business was transacted for want of quorum.
14.	16-8-1990	1	No business was transacted for want of quorum.
15.	10-9-1990	5	The Committee selected 2 books for the Library.
			(ii) The Committee also confirmed the proceedings of the meeting held on 11th, 18th, 25th June and 2nd, 9th, 25th and 30th July, 1990.
16.	17-9-1990	5	The Committee selected 4 books for the Library.
17.	24-9-1990	1	No business was transacted for want of quorum.
18.	9-10-1990	5	The Committee selected 3 books for the Library.
19.	15-10-1990	7	The Committee selected 4 books for the Library.
			(ii) The Committee also decided to hold its next meetings on 22nd & 23rd October, 1990 in the Haryana Bhawan, New Delhi.
20.	22-10-1990 (Haryana Bhawan, New Delhi)	6	The Committee selected 10 books for the Library.
21.	23-10-1990 (Delhi)	6	The Committee selected 12 books for the Library.
22.	29-10-1990	4	The Committee selected 5 books for the Library.
23.	5-11-1990	6	The Committee selected 5 books for the Library.

1	2	3	4
24	12-11-1990	6	The Committee passed a condolence resolution on the sad and sudden demise of Shri Kundan Lal Bhatia, M.L.A.
			(i) The Committee also selected 2 books for the Library.
25	19-11-1990	7	The Committee selected 10 books for the Library.
			(ii) The Committee decided to hold its next meeting on 1st December, 1990 at Haryana Bhawan, New Delhi.
			(iii) The Committee also confirmed the proceedings of the meeting held on 16-7-90, 10-9-90, 17-9-90, 9-10-90, 15-10-90, 22-10-90, 23-10-90, 29-10-90 & 5-11-1990.
26	26-11-1990	4	The Committee selected 5 books for the Library.
27	30-11-1990 (Delhi)	6	The Committee selected 15 books for the Library.
28	1-12-1990 (Delhi)	6	The Committee selected 31 books for the Library.
29	6-12-1990	6	The Committee passed a condolence resolution on the sad demise of Dr. Mangal Sein, M.L.A. & President of BJP Haryana.
30	11-12-1990	5	The Committee selected 4 books for the Library.
			(ii) The Committee decided to hold its meeting with the Himachal Pradesh Vidhan Sabha Library Committee.
31	18-12-1990	6	The Committee selected 10 books for the Library.
32	26-12-1990	3	The Committee selected 5 books for the Library.
33	2-1-1991	3	The Committee selected 4 books for the Library.
34	9-1-1991	6	The Committee selected 6 books for the Library.
			(ii) The Committee decided to hold its next meeting on 18th & 19th January, 1991 at Haryana Bhawan, New Delhi.
			(iii) The Committee also decided to undertake a study tour to the States and Union Territory of West Bengal, Andaman-Nicobar Islands and Tamil Nadu during the third week of February, 1991.

1	2	3	4
35.	14-1-1991	5	<p>The Committee selected 7 books for the Library.</p> <p>(ii) The Committee also confirmed the proceedings of the meeting held on 12-11-90, 19-11-1990, 26-11-1990, 30-11-1990, 1-12-1990, 6-12-1990, 11-12-1990, 18-12-1990, 26-12-1990 and 2-1-1991.</p>
36.	18-1-1991 (Delhi)	4	The Committee selected 12 books for the Library.
37.	19-1-1991 (Delhi)	4	<p>The Committee selected 5 books for the Library.</p> <p>(ii) The Committee also decided to hold its next meetings at Jaipur on 31st January and on 1st February, 1991.</p>
38.	23-1-1991	6	<p>The Committee selected 12 books for the Library.</p> <p>(ii) The Committee decided to create two more posts of Assistant Librarian and one post of trained Record Restorer for the smooth and efficient functioning of Library.</p>
39.	28-1-1991	6	<p>The Committee selected 3 books for the Library.</p> <p>(ii) The Committee also decided to hold its next meeting at Haryana Bhawan, New Delhi on 6-2-1991.</p>
40.	31-1-1991 (Jaipur)	5	The Committee visited the Library of Rajasthan Vidhan Sabha and discussed on the matters of common interest with their Senior Library Officer.
41.	1-2-1991	3	The Committee discussed some points with Senior Library Officer of Rajasthan Vidhan Sabha regarding improvement to be made in Haryana Vidhan Sabha Library in the light of inspection made by our Committee.
42.	6-2-1991 (Delhi)	6	The Committee selected 3 books for the Library.
43.	13-2-1991	4	<p>The Committee selected 2 books for the Library.</p> <p>(ii) The Committee also decided to undertake the study tour to the States of Maharashtra and Goa w.e.f. 18th March, 1991.</p>
44.	19-2-1991	5	<p>The Committee selected 4 books for the Library.</p> <p>(ii) The Committee approved its study tour which was chalked out in its meeting held on 13th February, 1991 to the States of Maharashtra and Goa.</p> <p>(iii) The Committee also confirmed the proceedings of the meeting held on 9-1-1991, 14-1-1991, 18-1-1991, 19-1-1991, 23-1-1991, 28-1-1991, 6-2-1991 and 13-2-1991.</p>

1.	2.	3.	4.
45.	18-3-1991 (Delhi)	5	The Committee framed the questionnaire to be discussed with the sister committees of the States of Maharashtra and Goa Legislative Assemblies.
46.	20-3-1991 (Bombay)	3	The Committee was welcomed by the Deputy Speaker of Maharashtra Legislative Assembly and discussed the matters of common interest.
47.	23-3-1991 (Panaji)	3	The Committee was welcomed by the Secretary, Goa Legislative Assembly and discussed the matters of common interest.
48.	27-3-1991 (Delhi)	5	The Committee reviewed the discussion held with the Deputy Speaker of Maharashtra Legislative Assembly and under Secretary, Goa Legislative Assembly on 20th March and 23rd March, 1991 respectively.

Committee on Petitions

(i) The Committee consisting of five members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker and notified on the 30th April, 1990 for the ninth Session of the Seventh Vidhan Sabha (March, 1990) under Rule 286 (1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

(ii) Shri Kishan Singh Sangwan, M.L.A., on his appointment as Cabinet Minister, Haryana resigned from the Membership of the Committee with effect from the 28th May, 1990 (Afternoon) vide notification No. Pet-C-1/85-90/51, dated the 7th June, 1990.

(iii) Sh. Kulbir Singh Malik, Deputy Speaker was nominated as the Ex-Officio Chairman of the Committee.

(iv) The Committee held 1 meeting at Chandigarh. The names of the Members of the Committee and the number of meetings attended by each one of them are given below:—

Sr. No.	Name of the Member	No. of meetings attended
1.	Sh. Kulbir Singh Malik, Deputy Speaker	1
2.	Shri Parmanand, M.L.A.	1
3.	Shri Ran Singh Mann, M.L.A.	—
4.	Shri Lachhman Singh Kamboj, M.L.A.	—

(v) Meetings held and business transacted

The details showing the dates of the meetings held the number of members present and the business transacted at each meeting are given below:—

Sr. No.	Date of meetings	Number of Members present	Business Transacted
1.	6th June, 1990	2	Discussion on scope and function of the Committee.

No Committee on Petitions was nominated for the September Session, 1990 (Tenth Session) and March, Session, 1991 (Eleventh Session).

Proceedings

A record of the proceedings of the meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

RULES COMMITTEE

The Committee consisting of eight Members of the Haryana Vidhan Sabha was nominated by the Speaker on the 30th April, 1990 vide Notification No. HVS-LA²71/90/37, dated the 30th April, 1990.

The Committee held 33 meetings during the period under review. The names of Members and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of Member	No. of meetings attended.
1.	Sardar Harmohinder Singh Chatha.	Ex-Officio Chairman. 12
2.	Shri Hira Nand Arya, M.L.A.	Member. 19
3.	Shri Mani Ram, M.L.A.	Member. 2
4.	Shri Shiv Parsad, M.L.A.	Member. 30
5.	Shri Risal Singh, M.L.A.	Member. Nil.
6.	Shri Ram Bilas Sharma, M.L.A.	Member. 18
7.	Shri Brij Mohan, M.L.A.	Member. 28
8.	Shri Harnam Singh, M.L.A.	Member. 26

Meetings at places other than Chandigarh

The Rules Committee held two meetings at Haryana Bhawan, New Delhi which are included in the total number of 33 meetings.

Business Transacted

The Rules Committee examined the first 27 rules of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly and suggested certain amendments, modifications and additions etc. therein. However, the Committee deferred examination of rule Nos. 7, 11 and 25 for the subsequent meetings.

Proceedings

A record of proceedings of the meetings of the Rules Committee has been kept in the Haryana Vidhan Sabha Secretariat.